



# भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-सा.-01062024-254481  
CG-DL-W-01062024-254481

साप्ताहिक/WEEKLY  
प्राधिकार से प्रकाशित  
PUBLISHED BY AUTHORITY

सं. 22] नई दिल्ली, शनिवार, जून 1—जून 7, 2024 (ज्येष्ठ 11, 1946)  
No. 22] NEW DELHI, SATURDAY, JUNE 1—JUNE 7, 2024 (JYAISTHA 11, 1946)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

## भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]  
[Advertisements and Notices issued by Private Individuals and Private Bodies]

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BY ORDER  
Controller of Publication

### CHANGE OF NAME

I hitherto known as RUMAISHA daughter of MOHD SHOIB, residing at 352 E/4, Room No. 402, Munirka Village, South West Delhi, Delhi 110067, have changed my name and shall hereafter be known as RUMAISHA SHOIB.

It is certified that I have complied with other legal requirements in this connection.

RUMAISHA  
[Signature (in existing old name)]

I hitherto known as DHARM PAL SINGH S/o HAZARI SINGH, R/o B-124, Teacher Colony, Timarpur, Civil Lines, North Delhi, Delhi-110054, have changed my name and shall hereafter be known as DHARM PAL.

It is certified that I have complied with other legal requirements in this connection.

DHARM PAL SINGH  
[Signature (in existing old name)]

I hitherto known as AMAN son of RAVISH CHANDER, residing at RZ-2A, Sai Baba Enclave, Tehsil Road, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as AMAN PILANIA.

It is certified that I have complied with other legal requirements in this connection.

AMAN  
[Signature (in existing old name)]

I, RAVINDER SINGH S/o Sh. DEVRAJ, R/o H.No-18-B, Palam Vihar D, Ambala Cantt. Distt. Ambala, Haryana-133001, have changed the name of my minor son AGASTYA aged 6 years and he shall hereafter be known as AGASTYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER SINGH  
[Signature of Guardian]

I hitherto known as DHRUV S/o PREM NATH ARORA R/o RZ-B24, Gali No-13 B-Block, Raghu Nagar, Palam Village, PO Palam Village, District South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as DHRUV SINGH ARORA.

It is certified that I have complied with other legal requirements in this connection.

DHRUV  
[Signature (in existing old name)]

I hitherto known as RAJMATI DEVI W/o CHOTELAL YADAV, permanent resident of Gram V Post Jagdishpur Urf Pandeypur, Urua Bazar, PO Uruwa Bazar, Distt Goraknpur, Uttarpradesh-273407, presently residing at Kh No-297, Vill. Garhi Chaukhandi, Sector-73, Gautam Budh Nagar, Noida, Uttar Pradesh, have changed my name and shall hereafter be known as SHANTI.

It is certified that I have complied with other legal requirements in this connection.

RAJMATI DEVI  
[Signature (in existing old name)]

I hitherto known as RUCHI JAIN alias ASHIKA JAIN D/o ARVIND KUMAR JAIN W/o ASHISH JAIN, residing at C-7/11, Yamuna Vihar, Bhajanpura, North East Delhi -110053, have changed my name and shall hereafter be known as ASHIKA JAIN.

It is certified that I have complied with other legal requirements in this connection.

RUCHI JAIN alias ASHIKA JAIN  
[Signature (in existing old name)]

I hitherto known as KADALI BHOLOKA SUDARSHAN RAO S/o KADALI DHARMA RAO, R/o H.No-109, Akaash Officers Mess, Zakir Hussian Marg, New Delhi-110001, have changed my name and shall hereafter be known as KADALI BHOLOKA SUDARSHAN.

It is certified that I have complied with other legal requirements in this connection.

KADALI BHOLOKA SUDARSHAN RAO  
[Signature (in existing old name)]

I hitherto known as SHWETA JAIN GOEL alias SHWETA JAIN D/o SATISH KUMAR JAIN W/o TEJASVI GOEL, R/o 7790 Arakashan Road, Pahar Ganj, Central Delhi- 110055, have changed my name and shall hereafter be known as SHWETA JAIN GOEL.

It is certified that I have complied with other legal requirements in this connection.

SHWETA JAIN GOEL alias SHWETA JAIN  
[Signature (in existing old name)]

I hitherto known as SONA DEVI D/o KISHAN CHAND W/o HARI CHAND, R/o Ward No. 1, Chhadia, Chadya Uspur (117), PO: Chulkana, Dist: Panipat, Haryana-132101, have changed my name and shall hereafter be known as SONA.

It is certified that I have complied with other legal requirements in this connection.

SONA DEVI  
[Thumb Impression]

I hitherto known as SANDEEP S/o KALPU CHAUHAN, R/o- House No- 26, Nr MCD Health Center, Badli, North West Delhi, Delhi- 110042, have changed my name and shall hereafter be known as SANDEEP CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP  
[Signature (in existing old name)]

I hitherto known as CHAITANYA S/o ASHWANI KUMAR, residing at 2187, First Floor, Sector-13 HUDA, Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as CHAITANYA KATHURIA.

It is certified that I have complied with other legal requirements in this connection.

CHAITANYA  
[Signature (in existing old name)]

I hitherto known as RAJNI alias INDER KAUR D/o DES RAJ W/o SINDER PAL, residing at H. No. -15/3, East Guru, Angad Nagar, Laxmi Nagar, Delhi-110092, have changed my name and shall hereafter be known as INDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJNI alias INDER KAUR  
[Signature (in existing old name)]

I hitherto known as VINAY KUMAR S/o RAM NANDAN PRASAD CHAURASIYA, R/o Kh. No.-17/14, Gali No.-15, Saroop Nagar, Delhi-110042, have changed my name and shall hereafter be known as BINAY KUMAR CHOURASIYA.

VINAY KUMAR  
[Signature (in existing old name)]

I hitherto known as ATEEBA ANJUM D/o SHAKEEL ANJUM, R/o 4469/7/13-B, Ansari Road, Darya Ganj, Central Delhi, Delhi-110002, have changed my name and shall hereafter be known as HADIQA DEHLVI.

It is certified that I have complied with other legal requirements in this connection.

ATEEBA ANJUM  
[Signature (in existing old name)]

I hitherto known as PARIKSHIT MALIK S/o RAJENDER SINGH MALIK, R/o House No.-220, Daboda Khurd (49), Jhajjar, Haryana-124507, have changed my name and shall hereafter be known as PARIKSHIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARIKSHIT MALIK  
[Signature (in existing old name)]

I, JAY PRAKASH KUMAR S/o Shri SHIV DAYAL SINGH, residing at Qtr NO-16, Type-I, Block-H, Kalibari Marg, New Delhi-110001, have changed the name of my minor son RUPESH PRAKASH aged 14 years and he shall hereafter be known as RUPESH SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAY PRAKASH KUMAR  
[Signature of Guardian]

I, JAY PRAKASH KUMAR S/o Shri SHIV DAYAL SINGH, residing at Qtr No-16, Type-I, Block-H, Kalibari Marg, New Delhi-110001, have changed the name of my minor son ADITYA PRAKASH aged 10 years and he shall hereafter be known as ADITYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAY PRAKASH KUMAR  
[Signature of Guardian]

I hitherto known as SANJU RANI D/o RAM BHADUR, R/o H. No. E-141, Gali No. 5, Hari Nagar, Extn. Jaitpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as POOJA RANI.

It is certified that I have complied with other legal requirements in this connection.

SANJU RANI  
[Signature of Guardian]

I hitherto known as NEETA CHADHA W/o SANJAY CHADHA, R/o at C-2/141, Ashok Vihar Phase-II, Delhi-110052, have changed my name and shall hereafter be known as SUNITA CHADHA.

It is certified that I have complied with other legal requirements in this connection.

NEETA CHADHA  
[Signature (in existing old name)]

I hitherto known as ARSHI alias ARSHI HASAN D/o ASAD HASAN, R/o D-4, 2nd Floor, DDA Colony, New Jafarabad, Delhi-110032, have changed my name and shall hereafter be known as ARSHI HASAN.

It is certified that I have complied with other legal requirements in this connection.

ARSHI alias ARSHI HASAN  
[Signature (in existing old name)]

I, PRADEEP KUMAR S/o BHANWAR SINGH, employed as Teacher in education department of Municipal Corp. of Delhi residing at H.No. 213, Ishwar Colony, Bawana, Delhi-110039, have changed the name of my minor son ABHAY SEHRAWAT aged 12 years and he shall hereafter be known as UTHKARSH SEHRAWAT.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR  
[Signature of Guardian]

I hitherto known as ASHOK alias ASHOK KUMAR S/o BHEDRAJ SINGH, R/o H.No.-G-171, Street No-1, S G M Nagar, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as ASHOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHOK alias ASHOK KUMAR  
[Signature (in existing old name)]

I hitherto known as OM PRAKASH SHARMA S/o Sh. SHIV LAL SHARMA, R/o 343, Shah Pur Jat, Andrewsganj S.O., South Delhi, Delhi-110049, have changed my name and shall hereafter be known as OM PRAKASH KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH SHARMA  
[Signature (in existing old name)]

I hitherto known as ANKUR S/o INDER RAJ, R/o H. No. 11/16, Near Ajanta Cinema, Ashok Nagar, Tilak Nagar, S.o West Delhi, Delhi-110018, have changed my name and shall hereafter be known as ANKUR BHALLA.

It is certified that I have complied with other legal requirements in this connection.

ANKUR  
[Signature (in existing old name)]

I hitherto known as SHOBHA D/o PAPPU RAI, R/o A-356/1, Amar Puri Nabi Karim, Pahar Ganj, Swami Ram Tirth Nagar, Central Delhi, Delhi-110055, have changed my name and shall be known as SHOBHA RAI.

It is certified that I have complied with other legal requirements in this connection.

SHOBHA  
[Signature (in existing old name)]

I hitherto known as PUSHESH ATRIA S/o ANUBHAWANAND, R/o H.No.-103, Khera Khurd, North West Delhi-110082, have changed my name and shall hereafter be known as PUSHESH ATTRAY.

It is certified that I have complied with other legal requirements in this connection.

PUSHESH ATRIA  
[Signature (in existing old name)]

I hitherto known as ANUPAM TIWARI D/o Sh. GIRDHARI LAL TIWARI, R/o H.No. B-1890, Shastri Nagar, Near Lalita Block School, Delhi-110052, have changed my name and shall hereafter be known as ANUPAMA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ANUPAM TIWARI  
[Signature (in existing old name)]

I hitherto known as ABHAY SINGH alias AGASTHYA SAAHAANI S/o JASWANT SINGH, R/o H. No-80, Gali No. 4, Panchkutir Colony, G T Road, VTC: Chipiyana Buzurg, PO: Chhipiyana, Sub District: Dadri, District: Gautam Buddha Nagar, Uttar Pradesh-201009, have changed my name and shall hereafter be known as AGASTHYA SAAHAANI.

It is certified that I have complied with other legal requirements in this connection.

ABHAY SINGH alias AGASTHYA SAAHAANI  
[Signature (in existing old name)]

I, JITENDRA JUYAL S/o Sh. PREM KUMAR JUYAL, R/o Flat No. 9-F, Pocket B-1, Mayur Vihar Phase-II, Delhi-110096, have changed the name of my daughter AALIA JUYAL aged 11 years and she shall hereafter be known as SHIVANSHEE JUYAL for all purposes in future.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA JUYAL  
[Signature of Guardian]

I hitherto known as AASMEEN SHEIKH alias AASMEEN D/o Md MURTUZA W/o MOHD NAUSHAD, R/o H.No-27A, Shree K L G Farm, Village-Anangpur, Amarnagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as AASMEEN.

It is certified that I have complied with other legal requirements in this connection.

AASMEEN SHEIKH alias AASMEEN  
[Signature (in existing old name)]

I hitherto known as RAJANI M. R. alias SINU SAM D/o RAJU W/o SAM V DANIEL, R/o 5-E, Pocket B-2, Mayur Vihar, Phase-3, PO: Mayur Vihar Ph-III, Dist: East Delhi, Delhi-110096, have changed my name and shall hereafter be known as SINU SAM.

It is certified that I have complied with other legal requirements in this connection.

RAJANI M. R. alias SINU SAM  
[Signature (in existing old name)]

I, DEEPAK NARANG S/o BHARAT BHUSHAN, R/o House No. 39, Double Story, Milton Road, Sonipat, PO: Sonipat, Dist: Sonipat, Haryana-131001, have changed the name of my minor son MINAAL alias MINAAL NARANG aged 13 years and he shall hereafter be known as MRINAL NARANG.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK NARANG  
[Signature of Guardian]

I hitherto known as SANJAY KUMAR alias SANJAY KUMAR GAUR S/o JAGDISH PRASAD, R/o A-3/92-93, Second Floor, Rohini Sector-11, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as SANJAY KUMAR GAUR.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR alias SANJAY KUMAR GAUR  
[Signature (in existing old name)]

I hitherto known as GAURAV AGGARWAL S/o Shri DINESH AGGARWAL, R/o Ground Floor, H.No. 372, Sector-16 A, Faridabad, Haryana, have changed my name and shall hereafter be known as GAOURAV AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

GAURAV AGGARWAL  
[Signature (in existing old name)]

I hitherto known as PRADEEP KUMAR alias PRADEEP KUMAR GAUTAM S/o Late Sh. VASUDEV GAUTAM, R/o Plot No. 692, Flat No. E-5, Block A, Mahavir Apartment Near Sunderlal Hospital, Devli, Devli, South Delhi, Delhi-110080, have changed my name and shall hereafter be known as PRADEEP KUMAR GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR alias PRADEEP KUMAR GAUTAM  
[Signature (in existing old name)]

I, ANIL S/o ROSHAN LAL, R/o H.No.-1272, Sadar Nala Road, Qutab Road, Gali No-11, Paan Mandi Hoshiar Singh Marg, Delhi-110006, have changed the name of my minor son KUSHANT alias KESHU aged 7 years and he shall hereafter be known as KESHU.

It is certified that I have complied with other legal requirements in this connection.

ANIL  
[Signature of Guardian]

I hitherto known as DAYASHANKAR RAI S/o KANHAIYA LAL, R/o- Pure Bakhatrai, VTC- Narahi, PO- Bhanti, District- Sultanpur, Uttar Pradesh-227408, have changed my name and shall hereafter be known as RAJKUMAR RAI.

It is certified that I have complied with other legal requirements in this connection.

DAYASHANKAR RAI  
[Signature (in existing old name)]

I hitherto known as ARATI BISWAL alias BASANTI D/o RATNAKAR SAMAL W/o PADMALOCHAN BISWAL, R/o Jhuggi No. N 3 F 249 Sahid Sukhdev Nagar Wazirpur Industrial Area Ashok Vihar North West Delhi Delhi-110052, have changed my name and shall hereafter be known as ARATI BISWAL.

It is certified that I have complied with other legal requirements in this connection.

ARATI BISWAL alias BASANTI  
[Signature (in existing old name)]

I hitherto known as NISHA KUMARI W/o SURESH GUPTA, R/o House No-B-176, Green Park, Chahal Nagar, Phagwara, Distt-Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as KUMARI NISHA.

It is certified that I have complied with other legal requirements in this connection.

NISHA KUMARI  
[Signature (in existing old name)]

I hitherto known as BARU MAL GADDU S/o JOGINDER PAL, R/o Word No-04, Mallanwala, Tehsil-Zira, District-Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as BARU MAL.

It is certified that I have complied with other legal requirements in this connection.

BARU MAL GADDU  
[Signature (in existing old name)]

I hitherto known as AMIT KUMAR S/o VAKEEL CHAND, R/o Village Aur, District Shaheed Bhagat Singh Nagar, Punjab-144417, have changed my name and shall hereafter be known as AMIT KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR  
[Signature (in existing old name)]

I hitherto known as NAVDEEP SINGH BRIAR S/o GURMEJ SINGH, R/o Village Basti Mohammad Ali Shah, Tehsil and District-Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as NAVDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP SINGH BRIAR  
[Signature (in existing old name)]

I hitherto known as REETA alias REETA GADDU W/o BARU MAL, R/o Ward No-04, Mallanwala, Tehsil-Zira, District-Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as REETA RANI.

It is certified that I have complied with other legal requirements in this connection.

REETA alias REETA GADDU  
[Signature (in existing old name)]

I hitherto known as RAJEEV JAIN alias ADITYA R BHARILLYA S/o Sh. CHANDRA KUMAR JAIN, residing at Tower-1, Flat 401, 4th Floor Golf Avenue 2, Sec-75, Noida-201301, Uttar Pradesh, have changed my name and shall hereafter be known as RAJEEV JAIN.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV JAIN alias ADITYA R BHARILLYA  
[Signature (in existing old name)]

I hitherto known as RAVI KUMAR MEENA son of SHYAM LAL MEENA, residing at B-5/28, Safdarjung Enclave, New Delhi-110029, have changed my name and shall hereafter be known as RAVI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR MEENA  
[Signature (in existing old name)]

I hitherto known as ANIL son of Shri BALWAN SINGH, employed as Section Officer in the Ministry of External Affairs, residing at 261, Kanjhawala, North West Delhi, have changed my name and shall hereafter be known as ANIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL  
[Signature (in existing old name)]

I hitherto known as SUSHILA DEVI D/o RAMJI LAL LAKHERA and W/o Late KAILASHI RAM, R/o Sunar Gali, Bayana, Bharatpur, Rajasthan-321401, have changed my name and shall hereafter be known as SHEELA.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA DEVI  
[Thumb Impression]

I hitherto known as AKHILESH S/o Sh. AZAD SINGH, R/o H.No. A-2/50, Saltan Puri, Delhi -110086, have changed my name and shall hereafter be known as AKHILESH SINGH.

It is certified that I have complied with other legal requirements in this connection.

AKHILESH  
[Signature (in existing old name)]

I hitherto known as SARBJEET SINGH S/o Sh. HARJINDER SINGH REKHI, residing at Village Hardo Pharala, Post Raipur, Teh-Jalandhar, Distt-Jalandhar, Punjab-144402, have changed my name and shall hereafter be known as SARBJEET SINGH REKHI.

It is certified that I have complied with other legal requirements in this connection.

SARBJEET SINGH  
[Signature (in existing old name)]

I, AMIT GUPTA S/o Late Sh. VED PRAKASH GUPTA, R/o House No. 43/1, Rajpur Road, Civil Lines S.O., North Delhi, Delhi-110054, have changed the name of my minor daughter SAVYA GUPTA aged 14 years and she shall hereafter be known as SAMMAIRA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

AMIT GUPTA  
[Signature of Guardian]

I hitherto known as SHIVDULARI W/o GURU PRASAD YADAV, R/o Purerajau, Belahani, Lalganj, Dalmau, Belahni, Rae Bareli, Uttar Pradesh-229203, have changed my name and shall hereafter be known as SHIV DULARI YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHIVDULARI  
[Signature (in existing old name)]

I hitherto known as RAVEENA W/o SATNAM SINGH, R/o Village Jajja Kalan, PO Bir Bansian, Tehsil Phillaur, District Jalandhar, Punjab-144409, have changed my name and shall hereafter be known as RAVEENA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RAVEENA  
[Signature (in existing old name)]

I hitherto known as DEEPANKAR S/o SUNIL KUMAR, R/o F. No.-902 Tower-39 Palm Hills Shikohpur, Sector 77 Gurgaon Haryana-122004, have changed my name and shall hereafter be known as DEEPANKAR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPANKAR  
[Signature (in existing old name)]

I hitherto known as RAMPAL S/o RAMRAJ, R/o Jhuggi No.-41, Sonia Gandhi Camp, Samalkha, South West Delhi, Delhi-110037, have changed my name and shall hereafter be known as DURGESH.

It is certified that I have complied with other legal requirements in this connection.

RAMPAL  
[Signature (in existing old name)]

I hitherto known as RABIYA SAIFI D/o FATEH MOHD., R/o H. No. 296, Street No. D-2, Nehru Vihar, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as RABIYA.

It is certified that I have complied with other legal requirements in this connection.

RABIYA SAIFI  
[Signature (in existing old name)]

I hitherto known as KAMLESH KAUR W/o KASHMIR SINGH, R/o Vill Parowal, PO Gharshankar, Hoshiarpur, Punjab-144527, India, have changed my name and shall hereafter be known as KAMLESH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KAUR  
[Signature (in existing old name)]

I hitherto known as YASH PAUL Son of AMAR CHAND, R/o Bassi Kalan, Post Office Bassi Kalan, Distt Hoshiarpur, Punjab-146102, have changed my name and shall hereafter be known as JASPAL.

It is certified that I have complied with other legal requirements in this connection.

YASH PAUL  
[Signature (in existing old name)]

I hitherto known as KALAVATI MEENA W/o RAMESH LAL MEENA, R/o Khandepura, Ranipura, Karauli, Rajasthan-322251, have changed my name and shall hereafter be known as RAMAKALA.

It is certified that I have complied with other legal requirements in this connection.

KALAVATI MEENA  
[Signature (in existing old name)]

I hitherto known as RADHIKA ANUJKUMAR DUBEY W/o BHOOPENDRA KUMAR PANDEY, R/o Hasuimkundpur, Meghmau, Amethi, Bhawanigarh, Amethi, Uttar Pradesh-227806, have changed my name and shall hereafter be known as RADHIKA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

RADHIKA ANUJKUMAR DUBEY  
[Signature (in existing old name)]

I hitherto known as GAURAV MEENA son of Shri DINESH KUMAR, residing at 10 ACP Staff Quarters Type-4, Budh Vihar Police Station, Rohini Sector-5, Rohini, Delhi-110085, have changed my name and shall hereafter be known as GAURAV GUNAVAT.

It is certified that I have complied with other legal requirements in this connection.

GAURAV MEENA  
[Signature (in existing old name)]

I hitherto known as CHAUDHARI UJAGAR KUMAR SHRI SAHDEV S/o SAHDEV CHAUDHARY, R/o Servant Quarters, 11-Moti Lal Nehru Marg, Nirman Bhawan, Central Delhi, Delhi-110011, have changed my name and shall hereafter be known as CHAUDHARY UJAGAR.

It is certified that I have complied with other legal requirements in this connection.

CHAUDHARI UJAGAR KUMAR SHRI SAHDEV  
[Signature (in existing old name)]

I hitherto known as ALKA D/o DEVENDER KUMAR, R/o A-61, West Patel Nagar, New Delhi, have changed my name and shall hereafter be known as SARAH.

It is certified that I have complied with other legal requirements in this connection.

ALKA  
[Signature (in existing old name)]

I hitherto known as BALJINDER SINGH SANDHU S/o RASHPAL SINGH, R/o Village-Malang Shah Wala, Makhu, District-Ferozepur, Punjab-142044, have changed my name and shall hereafter be known as BALJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER SINGH SANDHU  
[Signature (in existing old name)]

I hitherto known as MANSI KUMARI alias MANSI D/o SURENDRA, residing at B-329, Street No.-9, Mahalaxmi Enclave, Karawal Nagar, Delhi-110094, have changed my name and shall hereafter be known as MANSI.

It is certified that I have complied with other legal requirements in this connection.

MANSI KUMARI alias MANSI  
[Signature (in existing old name)]

I hitherto known as CHAUDHARI UJALA KUMAR SAHADEV S/o SAHDEV CHAUDHARY, R/o Servant Quarters, 11-Moti Lal Nehru Marg, Nirman Bhawan, Central Delhi, Delhi-110011, have changed my name and shall hereafter be known as CHAUDHARY UJALA.

It is certified that I have complied with other legal requirements in this connection.

CHAUDHARI UJALA KUMAR SAHADEV  
[Signature (in existing old name)]

I, RAVI SHARMA S/o OMVIR SHARMA, R/o 332, Bazar Mohalla, Tughlakabad Village, Jaitpur, South Delhi, Delhi-110044, have changed the name of my minor daughter RUKUND SHARMA aged 09 years and she shall hereafter be known as VANSHIKA.

It is certified that I have complied with other legal requirements in this connection.

RAVI SHARMA  
[Signature of Guardian]

I, NARENDER S/o RAGHUVVEER SINGH, R/o H.No-109, Narender, Jawahrenager, Mohinder Ghre, Patharwa (2), P.O.: Patherwa, Distt: Mahendragarh, Haryana-123024, have changed the name of my minor son YASH RATHOR aged 12 years and he shall hereafter be known as YESH RATHORE.

It is certified that I have complied with other legal requirements in this connection.

NARENDER  
[Signature of Guardian]

I hitherto known as DEEPIKA SHARMA alias DEEPIKA RISHI D/o PURAN CHAND SHARMA, W/o DEEPAK RISHI, R/o House No.-205, 1st Floor, Bank Enclave, Near Kundan Nagar, Laxmi Nagar, East Delhi, E Delhi-110092, have changed my name and shall hereafter be known as DEEPIKA RISHI.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA SHARMA alias DEEPIKA RISHI  
[Signature (in existing old name)]

I, KARAMJIT KAUR W/o RAJWINDER SINGH, R/o Near Dharamshala, V.P.O.-Kamiana, Distt-Faridkot, Punjab-151203, have changed the name of my minor son JASNOOR SINGH SANDHU aged 17 years and he shall hereafter be known as JASNOOR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAMJIT KAUR  
[Signature of Guardian]

I hitherto known as RAVI S/o KISHAN LAL, residing at Shop No. 17, Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as RAVI KOHALI.

It is certified that I have complied with other legal requirements in this connection.

RAVI  
[Signature (in existing old name)]

I hitherto known as SHIVANI JINDAL D/o NAND KISHOR JINDAL W/o DIVYANSH JAIN, R/o H-4/41, Sector-16, Near R. J. Banqute Hall, Rohini, North West Delhi-110089, have changed my name and shall hereafter be known as SHIVANI JAIN.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI JINDAL  
[Signature (in existing old name)]

I hitherto known as JATIN S/o SURENDER, R/o ADD-B 11, Kachchi colony, Durga Gali No.-1, Maujpur, Delhi, North East, Delhi-110053, have changed my name and shall hereafter be known as JATIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JATIN  
[Signature (in existing old name)]

I hitherto known as HITTESH CHOPRAA S/o Lt. Shri DARSHAN KUMAR CHOPRA, R/o H.No. C-57, Upper G/F Block-C, Sainik Nagar, Nawada, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as HIITESH CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

HITTESH CHOPRAA  
[Signature (in existing old name)]

I, ARUNESH BAJPAI S/o ASHOK KUMAR LASHKARI, R/o 40, Ramnagar, Elgin Road Sitapur, Sitapur, Uttar Pradesh-261001, have changed the name of my minor daughter aged 09 years and she shall hereafter be known as SAAVI BAJPAI.

It is certified that I have complied with other legal requirements in this connection.

ARUNESH BAJPAI  
[Signature of Guardian]

I hitherto known as RAJ KUMAR GROVER Son of VIR CHAND GROVER, residing at H.No. B-5/59, Mohalla Jattपुरa, Kapurthala-144601, Punjab, India, have changed my name and shall hereafter be known as RAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR GROVER  
[Signature (in existing old name)]

I hitherto known as JANINDER KUMAR son of BANARSI DASS, residing at Ward No. 5, H.No. 206, Jain Mandir Gali, V.P.O. Urmar, Distt. Hoshiarpur-144204, Punjab, India have changed my name and shall hereafter be known as JANINDER BEHAL.

It is certified that I have complied with other legal requirements in this connection.

JANINDER KUMAR  
[Signature (in existing old name)]

I hitherto known as VIKAS S/o RAM CHANDER, R/o H.No.-2994, Near Hari Singh Chowk, Noorwala, Jawa Colony, Panipat, Haryana-132103, have changed my name and shall hereafter be known as VIKAS MEHLA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS  
[Signature (in existing old name)]

I, ANIL KUMAR S/o RAVI DUTT, R/o R-247, Gali No.-17A, Swatantra Nagar, Narela, North West Delhi-110040, have changed the name of my minor son ANIKET aged 16 years and he shall hereafter be known as ANIKET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR  
[Signature of Guardian]

I hitherto known as KAMAL KUMAR S/o KRISHAN CHAND, R/o House No-580, Old Cantt Road, Guru Arjun Dev Nagar, Distt-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as KAMAL KUMAR BASSI.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KUMAR  
[Signature (in existing old name)]

I hitherto known as RAJWANT KAUR W/o BHOLA SINGH SANDHU, R/o Village-Bir Bholuwala, Distt-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as RAJWANT KAUR SANDHU.

It is certified that I have complied with other legal requirements in this connection.

RAJWANT KAUR  
[Signature (in existing old name)]

I, DHARMENDER S/o GAURI SHANKAR, R/o House No-5 Gali No-9, Tukmirpur, Karawal Nagar, North East Delhi-110094, have changed the name of my minor daughter name KANISHKA aged 08 years and she shall hereafter be known as KASHISH.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDER  
[Signature of Guardian]

I hitherto known as VENKATA SUDHAKAR K S/o VENKATESWARLU K, employed as NB SUB CLK in Indian Army, Presently R/o P-174/16, Kabul Lines, Delhi Cantt-110010, and permanent R/o 8-9, Reddy Nagar, Bestawaripeta, Prakasam, Andhra Pradesh-523334, have changed my name and shall hereafter be known as VENKATA SUDHAKAR KATHERAGANDLA.

It is certified that I have complied with other legal requirements in this connection.

VENKATA SUDHAKAR K  
[Signature (in existing old name)]

I hitherto known as PARAMJIT W/o JANAK RAJ, residing at Village Dhoulpur, Tehsil Batala, Distt. Gurdaspur, Punjab, India, have changed my name and shall hereafter be known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT  
[Signature (in existing old name)]

I hitherto known as RADHA D/o AMARJIT SINGH, R/o House No.71, Ward No.2, Mahilpur, Distt Hoshiarpur, Punjab-146105, have changed my name and shall hereafter be known as RADHA KAUR.

It is certified that I have complied with other legal requirements in this connection.

RADHA  
[Signature (in existing old name)]

I, SHIVANKIT MATHUR S/o PARSHOTTAM DASS MATHUR, R/o H-647, 1st Avenue, Gaur City1, GH01 Sector 4, Greater Noida, Gautam Budh Nagar, Uttar Pradesh-201009, have changed the name of my minor son VISHAN MATHUR aged 3 years and he shall hereafter be known as AVIYUKT MATHUR.

It is certified that I have complied with other legal requirements in this connection.

SHIVANKIT MATHUR  
[Signature of Guardian]

I, RAKESH S/o Late Sh. RAJINDER SINGH, R/o H.No.-1372, Gali No-2-B, Swatantra Nagar, Narela North West Delhi-110040, have changed the name of my minor son HITEN aged 13 years and he shall hereafter be known as HITEN ROHILLA.

It is certified that I have complied with other legal requirements in this connection.

RAKESH  
[Signature of Guardian]

I, SHIVANKIT MATHUR S/o PARSHOTTAM DASS MATHUR, R/o H-647, 1st Avenue, Gaur City 1, GH01 Sector 4, Greater Noida, Gautam Budh Nagar, Uttar Pradesh-201009, have changed the name of my minor daughter VIVIKA MATHUR aged 3 years and she shall hereafter be known as ANVITA MATHUR.

It is certified that I have complied with other legal requirements in this connection.

SHIVANKIT MATHUR  
[Signature of Guardian]

I hitherto known as SAPNA RAJ NEHA alias SAPNA RAJ D/o BAIDYANATH SHARMA W/o MAYANK ANSHUMAN, R/o C-4, 79A, Gyankhand-II, Indirapuram, Ghaziabad, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as SAPNA RAJ.

It is certified that I have complied with other legal requirements in this connection.

SAPNA RAJ NEHA alias SAPNA RAJ  
[Signature (in existing old name)]

I, SUJIT SAW S/o SADANANDA SAW, R/o 510B/1A, Third Floor, Gali No.-6, Govindpuri, Kalkaji, New Delhi-110019, have changed the name of my minor son JUSTIN SAW aged 13 years and he shall hereafter be known as JUSTIN SHAW.

It is certified that I have complied with other legal requirements in this connection.

SUJIT SAW  
[Signature of Guardian]

I, SUJIT SAW S/o SADANANDA SAW, R/o 510B/1A, Third Floor, Gali No.-6, Govindpuri, Kalkaji, New Delhi-110019, have changed the name of my minor daughter JIYA SAW, aged 7 years and she shall hereafter be known as JIYA SHAW.

It is certified that I have complied with other legal requirements in this connection.

SUJIT SAW  
[Signature of Guardian]

I hitherto known as RAJPAL SINGH KANTURA S/o VIKRAM SINGH KAINATURA, residing at Kantura Niwas Kanha Enclave, Nakrona Road, VTC: Harrawala, PO: Harrawala, District: Dehradun, State: Uttarakhand, PIN Code: 248001, have changed my name and shall hereafter be known as RAJPAL SINGH KAINATURA.

It is certified that I have complied with other legal requirements in this connection.

RAJPAL SINGH KANTURA  
[Signature (in existing old name)]

I hitherto known as SATENDER S/o JAI SINGH DAHIYA, R/o BJ 67, East Shalimar Bagh, Delhi-110088, have changed my name and shall hereafter be known as SATENDER DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

SATENDER  
[Signature (in existing old name)]

I, NAZREEN W/o MOHD ARSHAD, R/o B-511, Third Floor, Sudershan Park, Moti Nagar, New Delhi-110015, have changed the name of my minor son MOHD ARSH, aged 14 years and he shall hereafter be known as MOHAMMAD ARSH.

It is certified that I have complied with other legal requirements in this connection.

NAZREEN  
[Signature of Guardia]

I hitherto known as AMANPREET KAUR wife of HARMANPREET SINGH, residing at Village Sandhar Jagir, PO Khallu, Distt. Kapurthala, Punjab-144628, India, have changed my name and shall hereafter be known as KAUR AMANPREET.

It is certified that I have complied with other legal requirements in this connection.

AMANPREET KAUR  
[Signature (in existing old name)]

I hitherto known as LATHA KRISHNA KUMAR wife of S KRISHNA KUMAR, R/o 116/1, 5th Main, Chamrajpet, Bangalore South, Karnataka-560018, have changed my name and shall hereafter be known as THANDAVESHWARI T R.

It is certified that I have complied with other legal requirements in this connection.

LATHA KRISHNA KUMAR  
[Signature (in existing old name)]

I, BHARAT BHOOSHAN son of Late JAGDAMBA PRASAD Employed as Fitter III in the Banaras Locomotive Works Varanasi, residing at Qtr. No. 677-J, BLW Colony Varanasi, UP-221004, have changed the name of my minor daughter NISHI, aged 13 years 1 month and she shall hereafter be known as VEDIKA.

It is certified that I have complied with other legal requirements in this connection.

BHARAT BHOOSHAN  
[Signature of Guardian]

I, PARMOD KUMAR S/o RAJINDER SHAH, R/o RZ-30/209, Gali No.-4, J Block, West Sagarpur, South West Delhi-110046, have changed the name of my minor son ARPIT aged 14 years and he shall hereafter be known as ARPIT SHAH.

It is certified that I have complied with other legal requirements in this connection.

PARMOD KUMAR  
[Signature of Guardian]

I hitherto known as MAHENDRA KUMAR S/o RAM AWATAR, R/o V-1783, Gali No. 5, Vijay Park, Maujpur, North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as MAHENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA KUMAR  
[Signature (in existing old name)]

I hitherto known as SIKENDER LOKHAR S/o JAGDISH LOKHAR, Permanent R/o 19, Zimchung Nampatam, Mangan Police Station, North Sikkim-737116, and Present R/o F/F Plot 49C, Kh. No.-14/7/2, 13,14,15 & 17 Prem Nagar, Block-G Najafgarh, New Delhi-110043, have changed my name and shall hereafter be known as HARRY PRADHAN LOKHAR.

It is certified that I have complied with other legal requirements in this connection.

SIKENDER LOKHAR  
[Signature (in existing old name)]

I hitherto known as BINDHYACHAL PRASAD SINGH S/o SHEO DAHIN SINGH, R/o I-21/1744, Sangam Vihar, New Delhi, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as VINDHYACHAL PRASAD SINGH.

It is certified that I have complied with other legal requirements in this connection.

BINDHYACHAL PRASAD SINGH  
[Signature (in existing old name)]

I, PREETI MAHESHWARI W/o KAMAL KANT MAHESHWARI, R/o 501-A/1, Third Floor, Gali No.-5A, Govindpuri, Kalkaji, South Delhi, Delhi-110019, have changed the name of my minor daughter ALAK MAHESHWARI, aged 12 years and she shall hereafter be known as JAHNVI KAMALKANT.

It is certified that I have complied with other legal requirements in this connection.

PREETI MAHESHWARI  
[Signature of Guardian]

I hitherto known as MOHAMMED HABUBACKER S/o HARISCHANDRA MOIDEEN ALI, R/o Madikeri Hodavada, Kadagu, Karnataka-571214, have changed my name and shall hereafter be known as HARISHCHANDRA ALI ABUBAKKAR.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED HABUBACKER  
[Signature (in existing old name)]

I hitherto known as VANDANA alias SHEETAL D/o B. S. GUPTA W/o MANOJ KUMAR, R/o E-16/3, Gali No.-17A, Pradhan Chowk, Sadh Nagar Palam Colony, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as SHEETAL.

It is certified that I have complied with other legal requirements in this connection.

VANDANA alias SHEETAL  
[Signature (in existing old name)]

I hitherto known as RASHPAL S/o SURINDER PAL, R/o Vill. Dudhala, PO Bazidpur, Teh. Nawanshahr, Distt. SBS Nagar, Punjab-144518, have changed my name and shall hereafter be known as RASHPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RASHPAL  
[Signature (in existing old name)]

I hitherto known as SUMIT MITTAL S/o Sh. SHAM LAL MITTAL, R/o 19/249, Second Floor, Shivalik Road, Malviya Nagar, Behind Begampur Bus Stop, Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as SUUMIT MITTAL.

It is certified that I have complied with other legal requirements in this connection.

SUMIT MITTAL  
[Signature (in existing old name)]

I hitherto known as MANPREET S/o DES RAJ, R/o VPO Bharo Mazara, Teh. Nawanshahr, Distt. SBS Nagar, Punjab-144504, have changed my name and shall hereafter be known as MANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANPREET  
[Signature (in existing old name)]

I hitherto known as MOHAMMAD ASHIQUE S/o MOHAMMAD AFZAL, R/o 952, Gullu Building Gali Chah Shireen Farash Khana, North Delhi-110006, have changed my name and shall hereafter be known as MOHD. ASIF.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ASHIQUE  
[Signature (in existing old name)]

I, ZAHID RAIS S/o RAIS AHMED, R/o D-1002, 10th Floor, Tower-D, VVIP Homes, GC 3K GH 3, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh-201318, have changed the name of my minor son MOHD. ARHAAN ZAHID, aged 13 years and now he shall hereafter be known as MOHAMMAD NAUMAN ZAHID.

It is certified that I have complied with other legal requirements in this connection.

ZAHID RAIS  
[Signature of Guardian]

I hitherto known as DEVENDRA CHAUHAN S/o MOHAN SINGH CHAUHAN employed as Additional Superintendent of Police in the Central Bureau of Investigation, Special Task Force, New Delhi, R/o Flat No.-006, Block Yamuna-6, Sector D-6, Vasant Kunj, New Delhi-110070, have changed my name and shall hereafter be known as DEVENDRA SINGH CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA CHAUHAN  
[Signature (in existing old name)]

I, VINAY GUPTA S/o VINOD KUMAR GUPTA, R/o C-66, Rohit Kunj, Pitampura, Delhi-110034, have changed the name of my minor son MONISH GUPTA, aged 16 years and he shall hereafter be known as MUNISH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VINAY GUPTA  
[Signature of Guardian]

I hitherto known as ANIKET S/o RAKESH, S-83-223, Indra Camp, Begumpur, Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as ANIKET SINGH CHAUTALE.

It is certified that I have complied with other legal requirements in this connection.

ANIKET  
[Signature (in existing old name)]

I hitherto known as AMBIKA RANI D/o MR. MAHIPAL SINGH NEGI, resident of E-1/335, Third-Floor, CPWD Flat Type-3, Dev Nagar Karol Bagh, Central, Delhi-110005, have changed my name and shall hereafter be known as AMBIKA NEGI.

It is certified that I have complied with other legal requirements in this connection.

AMBIKA RANI  
[Signature (in existing old name)]

I hitherto known as COMRADE MALL S/o WADHAWA RAM, R/o House No.-B-1581, Street No.-01, Kailash Nagar, Gali Doctor Mohan Singh, Fazilka, District-Fazilka, Punjab-152123, have changed my name and shall hereafter be known as MALL WANAIK.

It is certified that I have complied with other legal requirements in this connection.

COMRADE MALL  
[Signature (in existing old name)]

I hitherto known as HIMANI MADAN W/o UDIT GIROTRA, R/o Flat No.-90, Vihdya Vihar Appt. Sector-9, Rohini Near Gurudwara, Delhi Rohini Sector-9, PO Sector-7, Dist North West Delhi-110085, have changed my name and shall hereafter be known as HIMANI GIROTRA.

It is certified that I have complied with other legal requirements in this connection.

HIMANI MADAN  
[Signature (in existing old name)]

I hitherto known as ASHU D/o RAJKUMAR, R/o 449, Harsana, Kalan (208), PO-Sonipat, Distt-Sonipat, Haryana-131001, have changed my name and shall hereafter be known as SAKSHI.

It is certified that I have complied with other legal requirements in this connection.

ASHU  
[Signature (in existing old name)]

I hitherto known as PANKAJ SINGH S/o RAJENDRA SINGH, R/o 54, Gram Kharharwa Post Kolhui, Kolhui, PO-Kolhuai Bazar, Distt.-Maharajganj, Uttar Pradesh-273162, have changed my name and shall hereafter be known as AMRENDRA KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ SINGH  
[Signature (in existing old name)]

I, SARBJIT KAUR W/o AMARJIT SINGH, R/o Village, Talwandi Purdil, Kapurthala, Punjab-144624, have changed the name of my minor daughter HARSIRAT KAUR aged 7 years and she shall hereafter be known as HARSIRAT KAUR RAI.

It is certified that I have complied with other legal requirements in this connection.

SARBJIT KAUR  
[Signature of Guardian]

I, SARBJIT KAUR W/o AMARJIT SINGH, R/o Village, Talwandi Purdil, Kapurthala, Punjab-144624, have changed the name of my minor son HARMANDEEP SINGH aged 7 years and he shall hereafter be known as HARMANDEEP SINGH RAI.

It is certified that I have complied with other legal requirements in this connection.

SARBJIT KAUR  
[Signature of Guardian]

I hitherto known as KRISHNA KUMAR YADAV S/o NARENDER KUMAR, R/o H.No-B-117, Madipur Colony, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as KRISHNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KUMAR YADAV  
[Signature (in existing old name)]

I hitherto known as NIKITA alias NITIKA alias NIKITA VERMA D/o SUSHIL KUMAR, R/o 150, Gali Batashan, Near Shyam Sweets, Chawri Bazar, Delhi-110006, have changed my name and shall hereafter be known as NIKITA VERMA.

It is certified that I have complied with other legal requirements in this connection.

NIKITA alias NITIKA alias NIKITA VERMA  
[Signature (in existing old name)]

I hitherto known as DRISHTI D/o DINESH ARORA, R/o D-129, Third Floor Saket, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as DRISHTI ARORA.

It is certified that I have complied with other legal requirements in this connection.

DRISHTI  
[Signature (in existing old name)]

I hitherto known as ABHINAV RATHORE alias ABHINAV SINGH RATHORE S/o CHHOTE SINGH RATHORE, R/o Village Kaila Po Kaila, Distt. Etah, UP-207247, have changed my name and shall hereafter be known as ABHINAV RATHORE.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV RATHORE alias ABHINAV SINGH RATHORE  
[Signature (in existing old name)]

I hitherto known as SAGAR alias SAGAR KUMAR S/o SHIV KUMAR, R/o RZ-I-153 and 154, 3rd Floor, LHS, Mahavir Enclave, Palam Village, Delhi-110045, have changed my name and shall hereafter be known as SAGAR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAGAR alias SAGAR KUMAR  
[Signature (in existing old name)]

I hitherto known as JASVINDER SINGH S/o GIAN SINGH, R/o Bharoli, Shaheed Bhagat Singh Nagar, Punjab-144503, have changed my name and shall hereafter be known as JASWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASVINDER SINGH  
[Signature (in existing old name)]

I hitherto known as KARAMJIT KAUR SANDHU W/o RAJWINDER SINGH, R/o Near Dharamshala, VPO Kamiana, Distt-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as KARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARAMJIT KAUR SANDHU  
[Signature (in existing old name)]

I hitherto known as RANDHIR SINGH RALAR son of JASWANT SINGH, R/o H.No.-188, ST No-2, Bhan Singh Colony, Distt-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as RANDHIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANDHIR SINGH RALAR  
[Signature (in existing old name)]

I hitherto known as KALYAN SINGH son of JARNAIL SINGH, residing at Village Narket, Po. Bhandal Bet, Tehsil Dhilwan, Distt. Kapurthala-144804, Punjab, India, have changed my name and shall hereafter be known as SINGH KALYAN.

It is certified that I have complied with other legal requirements in this connection.

KALYAN SINGH  
[Signature (in existing old name)]

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I hitherto known as DIA KANCHANDANI D/o DHIRAJ KUMAR, R/o 2/43, Geeta Colony, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as DIA CHANDANI.

It is certified that I have complied with other legal requirements in this connection.

DIA KANCHANDANI  
[Signature (in existing old name)]

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I hitherto known as NEERU KUMARI alias NEERU CHOPRA alias NEERU BHARDWAJ D/o RAVINDER NATH CHOPRA W/o Sh. HITESH BHARDWAJ, R/o E-77, 1st Floor, Greater Kailash Part-1, New Delhi-110048, have changed my name and shall hereafter be known as NEERU BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

NEERU KUMARI alias NEERU CHOPRA alias NEERU  
BHARDWAJ  
[Signature (in existing old name)]

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I hitherto known as DWARIKA PRASAD S/o HARI DUTT, R/o L-53, Mohan Garden, Uttam Nagar, D. K Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as DWARIKA PRASAD THAPLIYAL.

It is certified that I have complied with other legal requirements in this connection.

DWARIKA PRASAD  
[Signature (in existing old name)]

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I hitherto known as BHOLA SINGH S/o BACHITTAR SINGH, R/o Village-Bir Bholuwala, Distt-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as BHOLA SINGH SANDHU.

It is certified that I have complied with other legal requirements in this connection.

BHOLA SINGH  
[Signature (in existing old name)]

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I hitherto known as HEM LATA W/o DWARIKA PRASAD THAPLIYAL, R/o L-53, Block-1, Mohan Garden, Uttam Nagar, D. K Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as HEM LATA THAPLIYAL.

It is certified that I have complied with other legal requirements in this connection.

HEM LATA  
[Signature (in existing old name)]

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I hitherto known as MEGHA KUKRETI D/o SH. VINOD KUKRETI W/o SH. SORABH JAIN, R/o 854/56, 1st Floor, Lekhu Nagar, Tri Nagar, Onkar Nagar, North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as MEGHAA JAIN.

It is certified that I have complied with other legal requirements in this connection.

MEGHA KUKRETI  
[Signature (in existing old name)]

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I hitherto known as VIKAS S/o SH. RAJU, R/o H.No. J-52, Bhagat Singh Park, Chandi Mandir, Siras Pur, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as VIKAS SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIKAS  
[Signature (in existing old name)]

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I hitherto known as NITIN S/o NARENDER, R/o VPO. Samaspur, Charkhi Dadri, Charkhi Dadri, Haryana-127306, have changed my name and shall hereafter be known as NITIN PHOGAT.

It is certified that I have complied with other legal requirements in this connection.

NITIN  
[Signature (in existing old name)]

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I hitherto known as SIMRAN D/o BALWINDER KUMAR, residing at VPO. Phuglana, Tehsil & Distt. Hoshiarpur-146001, Punjab, India, have changed my name and shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN  
[Signature (in existing old name)]

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I hitherto known as SEEMA RANI W/o AMIT KUMAR, residing at House No. 54, Street No. 2, Daulatpuri, Jalandhar-1, Distt. Jalandhar, Punjab-144001, India, have changed my name and shall hereafter be known as SEEMA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA RANI  
[Signature (in existing old name)]

I hitherto known as SAHIL S/o MOHINDER PAL, residing at H.No. 280/1, Aslamabad, Hoshiarpur, Punjab-146001, India, have changed my name and shall hereafter be known as SAHIL PAWAR.

It is certified that I have complied with other legal requirements in this connection.

SAHIL  
[Signature (in existing old name)]

I, MUKESH KUMAR S/o AMRIT LAL, R/o RZ-62, X Block, Airtel Tower Road, New Roshanpura, Najafgarh South West Delhi, Delhi-110043, have changed the name of my minor daughter RIDHIMA aged 15 years and she shall hereafter be known as RIDHIMA DABAS.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR  
[Signature of Guardian]

I, HARJIT SINGH JANDA son of HARBHAJAN SINGH JANDA, residing at Village Chak Gujran, PO. Piplanwala, Tehsil & Distt. Hoshiarpur, Punjab-146022, India, have changed the name of my minor daughter SUKHASEES JANDA aged 05 years and she shall hereafter be known as SUKHASEES KAUR JANDA.

It is certified that I have complied with other legal requirements in this connection.

HARJIT SINGH JANDA  
[Signature of Guardian]

I hitherto known as PAWAN KAUR W/o MOHINDER SINGH, residing at VPO. Bhikhowal, Tehsil & Distt. Hoshiarpur, Punjab-146001, India, have changed my name and shall hereafter be known as PAWAN KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KAUR  
[Signature (in existing old name)]

I hitherto known as DEEPAK KUMAR S/o KULJASH RAI, residing at Village & PO. Bassi Gulam Hussain, Tehsil & Distt. Hoshiarpur-146021, Punjab, India, have changed my name and shall hereafter be known as DEEPAK AKKU.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR  
[Signature (in existing old name)]

I hitherto known as SUMIT JATIN S/o SUKHBIR SINGH R/o H.No.-4712/A, Sector-11, Jind, Haryana-126102, have changed my name and shall hereafter be known as SUMIT JATYAN.

It is certified that I have complied with other legal requirements in this connection.

SUMIT JATIN  
[Signature (in existing old name)]

I, MONU GUPTA W/o ANIL KUMAR AGGARWAL, R/o H.No.-231, Ward No-31, Housing Board Colony, Sector-2, Palwal, Haryana-121102, have changed the name of my minor daughter CHIYA AGGARWAL aged 15 years and she shall hereafter be known as RIDDHI AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MONU GUPTA  
[Signature of Guardian]

I hitherto known as TASSAWAR S/o ANEES AHMED, R/o H.No. E-49/D-247, Gali No.10, Janta Majdoor Colony, Seelampur, PO: Seelampur Dist: North East, Delhi-110053, have changed my name and shall hereafter be known as SHEIKH TASSAWAR.

It is certified that I have complied with other legal requirements in this connection.

TASSAWAR  
[Signature (in existing old name)]

I hitherto known as MONA BALI W/o AJAY SHARMA, R/o H.No-172, Sector-23, Cartarpuri alias Daulatpur, Nasirabad, 63, Gurgaon Cartarpur, Haryana-122017, have changed my name and shall hereafter be known as MONA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MONA BALI  
[Signature (in existing old name)]

I hitherto known as MOHAMMAD ZUBAIR S/o MOHAMMAD SALIM, permanent Address- Khairu, VTC- Ganj Dundwara, PO- Gunjundwara, Sub District- Patiyali, District-Kasganj, Uttar Pradesh-207242, Present Address H.No.-1597, 3rd floor, Saini Basti, Kotla Mubarak Pur, New Delhi-110003, have changed my name and shall hereafter be known as ASHAAN HASAN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ZUBAIR  
[Signature (in existing old name)]

I hitherto known as SUNITA SINGH D/o DAYASHANKAR, R/o T 510 C/82, Ground Floor, Street No.-1, Near Hardwari Sweets, Mandir Marg Baljeet Nagar, Patel Nagar West, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as NATASHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUNITA SINGH  
[Signature (in existing old name)]

I hitherto known as RAM CHARAN S/o SURYA MOHAN, R/o M-93/14B, 33 Block, Satsang Colony, Wazir Pur Industrial Area, Ashok Vihar H.O., North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as BACHCHARAM.

It is certified that I have complied with other legal requirements in this connection.

RAM CHARAN  
[Signature (in existing old name)]

I hitherto known as SHILPA DILIP CHAUDHARI alias KUM SANGITA alias KUM SANGEETA D/FALEY alias SANGEETA D/o VINAY KUMAR W/o DILIP CHOUDHARI, R/o House No. 216 -A, Kridutt Colony, Rudri Road, Near Hariyali Restaurant, Gokulpur Ward No. 23, Dhamtari (m), Chhattisgarh-493773, have changed my name and shall hereafter be known as SANGEETA DILLIPRAO CHAUDHARI.

It is certified that I have complied with other legal requirements in this connection.

SHILPA DILIP CHAUDHARI alias KUM SANGITA alias KUM SANGEETA D/FALEY alias SANGEETA  
[Signature (in existing old name)]

I hitherto known as GOHARJEET SINGH S/o SWARAN SINGH, R/o House No.-26/2, Bara Bazar, Batala, Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as GOHARJITPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GOHARJEET SINGH  
[Signature (in existing old name)]

I hitherto known as ANJALI KAKWANI D/o AMIT KAKWANI W/o HITESH DUSEJA, R/o 27004, Tower-A, 14th Avenue, Gaur City-2, Greater Noida West, Distt: Gautam Buddha Nagar, U.P.-201318, have changed my name and shall hereafter be known as NYRA HITESH DUSEJA.

It is certified that I have complied with other legal requirements in this connection.

ANJALI KAKWANI  
[Signature (in existing old name)]

I hitherto known as KAMAL PATI W/o SHIV RAM, R/o H.No. 63-II, Police Colony, Police Station Jagat Puri, Krishna Nagar, Delhi-110051, have changed my name and shall hereafter be known as KANWAR PATI.

It is certified that I have complied with other legal requirements in this connection.

KAMAL PATI  
[Signature (in existing old name)]

I hitherto known as RADHIKA BALASUBRAMANYAM alias RADHIKA W/o BALASUBRAMANYAM, R/o 1062, Gh-14, MIG Flats, Paschim Vihar, Delhi-110087, have changed my name and shall hereafter be known as RADHIKA BALA.

It is certified that I have complied with other legal requirements in this connection.

RADHIKA BALASUBRAMANYAM alias RADHIKA  
[Signature (in existing old name)]

I hitherto known as BALJEET SINGH SOHI S/o BALVIR SINGH, R/o Emproravment Trust Colony, Vishavkarma Chonk Moga, Tehsil-Moga, Punjab-142001, have changed my name and shall hereafter be known as BALJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALJEET SINGH SOHI  
[Signature (in existing old name)]

I hitherto known as GEJ KUMARI W/o SHAM LAL, R/o Kotala Bet, Ludhiana, Punjab-141121, have changed my name and shall hereafter be known as RAJ KUMARI.

It is certified that I have complied with other legal requirements in this connection.

GEJ KUMARI  
[Signature (in existing old name)]

I hitherto known as SUKHDEV SINGH SAGGU S/o PIYARA SINGH, R/o Basti Nizamdin, Malwal Road, Ferozpur City, Ferozpur, Punjab-152002, have changed my name and shall hereafter be known as SUKHDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV SINGH SAGGU  
[Signature (in existing old name)]

I hitherto known as SAMI KAPOOR S/o HARI PARSHAD, R/o Mohalla Nijjaran, Rahon, Nawanshahr, District Shaheed Bhagat Singh Nagar, Punjab-144517, have changed my name and shall hereafter be known as SHAMI KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

SAMI KAPOOR  
[Signature (in existing old name)]

I hitherto known as VASANT KANWAR W/o NAIN SINGH, R/o 3015, Devi Singh Ji ki Haweli ke pas, Ward No.-50, Jodhpur, Rajasthan-342001, have changed my name and shall hereafter be known as ICHHU DEVI.

It is certified that I have complied with other legal requirements in this connection.

VASANT KANWAR  
[Signature (in existing old name)]

I hitherto known as AAAA KAPIL SHARMA alias KAPIL S/o MADAN LAL, R/o 4/2625, Gali No.-7, Bihari Colony, Shahdara, East Delhi, Delhi-110032, have changed my name and shall hereafter be known as KAPIL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AAAA KAPIL SHARMA alias KAPIL  
[Signature (in existing old name)]

I hitherto known as KUSH MALIK S/o SUNIL KUMAR MALIK, R/o C-4-C/340, Janakpuri C-4, Rajouri Garden, West Delhi, Delhi-110058, have changed my name and shall hereafter be known as KUSHH MALIK.

It is certified that I have complied with other legal requirements in this connection.

KUSH MALIK  
[Signature (in existing old name)]

I hitherto known as SUNITA GARG W/o RAJESH GUPTA, R/o C-2/136, West Enclave, Pitam Pura, Delhi-110034, have changed my name and shall hereafter be known as SUNITA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA GARG  
[Signature (in existing old name)]

I hitherto known as CHINNAMMA D/o PICHAI, R/o Vill. Nimbu Bagicha, P/o Chouldari, South Andaman, Andaman & Nicobar Islands, have changed my name and shall hereafter be known as BINA BISWAS.

It is certified that I have complied with other legal requirements in this connection.

CHINNAMMA  
[Signature (in existing old name)]

I hitherto known as RENU W/o DHEERAJ JAIN, R/o House No. 148, Ward No. 16, Near Jain School, Sadhaaura (51), Sadhaura, Yamuna Nagar, Haryana-133204, have changed my name and shall hereafter be known as RENU JAIN.

It is certified that I have complied with other legal requirements in this connection.

RENU  
[Signature (in existing old name)]

I hitherto known as AKSHAMA D/o RAJ KUMAR, R/o Ratna Kheri, Ratna Kheri, Saharanpur, Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as RIDHIMA.

It is certified that I have complied with other legal requirements in this connection.

AKSHAMA  
[Signature (in existing old name)]

I hitherto known as VICKY KUMAR S/o Late RAMESH CHAND ARORA, R/o 11/25, D.A.V College, Nehru Nagar, Srinivaspuri, South Delhi, Delhi-110065, have changed my name and shall hereafter be known as VICKY ARORA.

It is certified that I have complied with other legal requirements in this connection.

VICKY KUMAR  
[Signature (in existing old name)]

I hitherto known as PINKY RANI W/o SANTOSH KUMAR, R/o Vill. Khun Khun, PO Kang Sahbu, Jalandhar, Punjab-144630, have changed my name and shall hereafter be known as RANI PINKY.

It is certified that I have complied with other legal requirements in this connection.

PINKY RANI  
[Signature (in existing old name)]

I hitherto known as SUNDERI W/o SUNIL KUMAR, R/o H.No.-169, Gali Number-1, Kishan Pura, Panipat, Haryana-132103, have changed my name and shall hereafter be known as PINKI SAINI.

It is certified that I have complied with other legal requirements in this connection.

SUNDERI  
[Signature (in existing old name)]

I hitherto known as SUNITA AGGARWAL W/o RAKESH GOEL, R/o A-4/38, Sector-16, Rohini, North West Delhi, Delhi-110089, have changed my name and shall hereafter be known as SUNITA GOEL.

It is certified that I have complied with other legal requirements in this connection.

SUNITA AGGARWAL  
[Signature (in existing old name)]

I hitherto known as JASBIR KAUR BHATIA W/o HARBHAJAN SINGH BHATIA, R/o E-116, Masjid Moth, Greater Kailash Part-3, South Delhi, Delhi-110048, have changed my name and shall hereafter be known as JASBIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASBIR KAUR BHATIA  
[Signature (in existing old name)]

I hitherto known as URMILA DEVI W/o UDAY SINGH, residing at Vill- Gurha, post- Chainpur, Thana- Chainpur, Gurha, Palamu, Jharkhand- 822110, have changed my name and shall hereafter be known as PRAMILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

URMILA DEVI  
[Thumb Impression]

I hitherto known as NATHANIEL ALEXANDER D/o ALEXANDER, residing at 91B Jagat Niwas 4th Floor, Street No.-4, Krishna Nagar, Safdarjung Enclave, Delhi-110029, have changed my name and shall hereafter be known as NATALIE ALEXANDER.

It is certified that I have complied with other legal requirements in this connection.

NATHANIEL ALEXANDER  
[Signature (in existing old name)]

I hitherto known as THADEPALLY YAMANI SWETHA D/o THADEPALLI NARASIMHA RAO, residing at 11-11-314/5, Vikalangula Colony, Khammam, Telangana-507001, have changed my name and shall hereafter be known as THADEPALLI YAMINI.

It is certified that I have complied with other legal requirements in this connection.

THADEPALLY YAMANI SWETHA  
[Signature (in existing old name)]

I hitherto known as MANJIT KAUR W/o AVTAR SINGH, R/o Village Bhoewali, Ajnala, Distt. Amritsar, Punjab-143102, have changed my name and shall hereafter be known as AMARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR  
[Signature (in existing old name)]

I hitherto known as PINKI RANI W/o NARENDER SINGH, residing at VPO-Nissing, Karnal, Haryana-132001, have changed my name and shall hereafter be known as PINKI.

It is certified that I have complied with other legal requirements in this connection.

PINKI RANI  
[Signature (in existing old name)]

I hitherto known as NARINDER SINGH S/o SARDAR SINGH, residing at VPO-Nissing, Karnal, Haryana-132001, have changed my name and shall hereafter be known as NARENDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARINDER SINGH  
[Signature (in existing old name)]

I hitherto known as YALLAPPA BASAPPA DHARWAD alias DHARWAD YALLAPPA BASAPPA alias RAVIRAJ alias YALLAPPA DHARWAD S/o ASHOK VISHNU NAIK, residing at The Zuri, ITPL Road, Whitefield, Bengaluru, Karnataka-560048, have changed my name and shall hereafter be known as RAVIRAJ ASHOK NAIK.

It is certified that I have complied with other legal requirements in this connection.

YALLAPPA BASAPPA DHARWAD alias DHARWAD  
YALLAPPA BASAPPA alias RAVIRAJ alias  
YALLAPPA DHARWAD  
[Signature (in existing old name)]

I hitherto known as KARNVEER SINGH S/o JAGDISH SINGH, R/o VPO Baddon, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SINGH KARNVEER.

It is certified that I have complied with other legal requirements in this connection.

KARNVEER SINGH  
[Signature (in existing old name)]

I hitherto known as SUKHWINDER SINGH S/o SURJIT SINGH, R/o Village Khakhli, PO Baghpur, Distt. Hoshiarpur Punjab, have changed my name and shall hereafter be known as SINGH SUKHWINDER.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER SINGH  
[Signature (in existing old name)]

I hitherto known as TARSAIM DEVI W/o RAM SINGH, R/o Village Sehrak, P.O. Dhaddar, Tehsil Dasuya, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as KANCHAN DEVI.

It is certified that I have complied with other legal requirements in this connection.

TARSAIM DEVI  
[Signature (in existing old name)]

I hitherto known as JHIRMAL SINGH SRAN S/o SOHAN SINGH, R/o Village Tatariawala, Post Office Dosanjh and Distt. Moga, Punjab-142052, have changed my name and shall hereafter be known as JHIRMAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

JHIRMAL SINGH SRAN  
[Signature (in existing old name)]

I hitherto known as BULET KUMAR S/o PRABHU CHAUHAN, R/o VTC- Bijaypur, PO- Rampur Daud, District-Gopalganj, Bihar-841505, have changed my name and shall hereafter be known as GAURAV CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

BULET KUMAR  
[Signature (in existing old name)]

I, SILKY AGGARWAL W/o RAJESH AGGARWAL, R/o A-8/60, Anupam Enclave Saidulazaib Extension Phase-1, Gadai Pur, PO-Gadaipur, South Delhi, Delhi-110030, have changed the name of my minor daughter namely ANGEL AGGARWAL, aged 15 years and she shall hereafter be known as SAMAIRA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SILKY AGGARWAL  
[Signature of Guardian]

I hitherto known as VK SAXENA son of P B L SAXENA, residing at 29 SF, Mandakini Nri Apartment, GK 4, Kalkaji, South Delhi-110019, have changed my name and shall hereafter be known as VIRENDRA KUMAR SAXENA.

It is certified that I have complied with other legal requirements in this connection.

VK SAXENA  
[Signature (in existing old name)]

I hitherto known as BAL KRISHAN alias BAL KRISHAN ATTRI S/o JANAK RAJ, employed as COL GS (CBRN) in the Indian Army, HQ Northern Command, R/o H.No.-40, Prabhat Colony, Satwari, Jammu Cantt-180003, have changed my name and shall hereafter be known as BAL KRISHAN ATTRI.

It is certified that I have complied with other legal requirements in this connection.

BAL KRISHAN alias BAL KRISHAN ATTRI  
[Signature (in existing old name)]

I hitherto known as RESHAM SINGH BRAR S/o JARNAIL SINGH, residing at Vill. Sarawan, Teh. Jaitu Distt. Faridkot, Pin-151204, Punjab, have changed my name and shall hereafter be known as RESHAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

RESHAM SINGH BRAR  
[Signature (in existing old name)]

I hitherto known as RAJ KAUR W/o JOGINDER SINGH, residing at Mandvi, Tehsil Moonak, District Sangrur, Punjab-148027, India, have changed my name and shall hereafter be known as RAJWANT KAUR

It is certified that I have complied with other legal requirements in this connection.

RAJ KAUR  
[Signature (in existing old name)]

I hitherto known as JADANGU RAM KASHYAP S/o BODI RAM KASHYAP, residing at House No. 00, Khariyaguda, Chitrakot, VTC Chitrakot, PO Chitrakote, Sub District Jagdalpur, District Bastar, State Chhattisgarh, PIN Code 494010, have changed my name and shall hereafter be known as JAY KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

JADANGU RAM KASHYAP  
[Signature (in existing old name)]

I hitherto known as MANGATI DEVI W/o GOVIND SINGH, R/o 194/6, New Sarvodya Colony, Meerut, Saket, Uttar Pradesh-250001, have changed my name and shall hereafter be known as RAMESHWARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MANGATI DEVI  
[Thumb Impression]

I hitherto known as D.P.M.B SYAMALA alias DASARI PMB SYAMALA alias S P V SAILAJA, wife of S. RAVI KUMAR, daughter of D K SATYANARAYANA, residing at P.No.1133, 304, Lakshmi Royal, Mayuri Nagar, Miyapur, Hyderabad-500049, Telangana, have changed my name and shall hereafter be known as S P V SAILAJA.

It is certified that I have complied with other legal requirements in this connection.

D.P.M.B SYAMALA alias  
DASARI PMB SYAMALA alias  
S P V SAILAJA  
[Signature (in existing old name)]

I, PARDEEP MANHAS S/o JAGDEV SINGH, R/o B/16/C -179, Shiv Avenue Phase-2, Railway Fatak, PO Sujjanpur, District Pathankot, Punjab-145023, have changed the name of my minor daughter TULIP SINGH MANHAS aged 14 years and she shall hereafter be known as TULIP.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP MANHAS  
[Signature of Guardian]

I hitherto known as SANGITA RASTOGI alias SANGEETA AGARWAL D/o RAGHUBIR SARAN RASTOGI W/o RAJEEV KUMAR AGARWAL, R/o 7, Gagan Enclave, Rohta Road, Meerut City, Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as SANGEETA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SANGITA RASTOGI alias  
SANGEETA AGARWAL  
[Signature (in existing old name)]

I hitherto known as RANJANA PANWAR alias RANJANA PANWAR AHLAWAT D/o RAM MEHAR SINGH W/o SUNIL KUMAR AHLAWAT, R/o Flat No.-114, 95/09, Kishangarh, Vasant Kunj, South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as RANJANA PANWAR AHLAWAT.

It is certified that I have complied with other legal requirements in this connection.

RANJANA PANWAR alias  
RANJANA PANWAR AHLAWAT  
[Signature (in existing old name)]

I hitherto known as MANJIT SINGH S/o AVTAR SINGH, R/o B-1, Gujranwala Town, Adarsh Nagar, North West, Delhi-110009, have changed my name and shall hereafter be known as MANJEET SINGH ANAND.

It is certified that I have complied with other legal requirements in this connection.

MANJIT SINGH  
[Signature (in existing old name)]

I hitherto known as ASHA W/o GOPI CHAND, R/o 90, D.S. Estate, Near Dera Baba Darshan Singh, Ram Thirth Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as ASHA BIST.

It is certified that I have complied with other legal requirements in this connection.

ASHA  
[Signature (in existing old name)]

I hitherto known as KAWLOCHANJIT KAUR wife of JAGDIP SINGH SIDHU, R/o Bharat Colony, Aliwal Road, Batala, Distt. Gurdaspur-143505, Punjab, have changed my name and shall hereafter be known as KAWLOCHANJIT KAUR SIDHU.

It is certified that I have complied with other legal requirements in this connection.

KAWLOCHANJIT KAUR  
[Signature (in existing old name)]

I hitherto known as NARINDER KUMAR SHARMA son of MANOHAR LAL SHARMA, residing at H.No.707, Holy City, Gumtala Bye Pass, Gumtala Sub Urban, District Amritsar-143008, Punjab, have changed my name and shall hereafter be known as NARINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KUMAR SHARMA  
[Signature (in existing old name)]

I hitherto known as RAM KRISHAN son of AMAR NATH, residing at House No.41, Lane No.1, Rose Avenue, Saili Road, Pathankot, Punjab-145001, have changed my name and shall hereafter be known as RAM KRISHAN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAM KRISHAN  
[Signature (in existing old name)]

I hitherto known as HARBHINDER SINGH KLER son of SUBEG SINGH, residing at Vill. Kuri Wallah, PO Kang Tarn, Taran-143406, Punjab, have changed my name and shall hereafter be known as HARBHINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARBHINDER SINGH KLER  
[Signature (in existing old name)]

I hitherto known as SUKHDEEP KAUR wife of KARAMJIT SINGH, residing VPO Rama, Tehsil Nihal Singh Wala, Distt. Moga, Punjab, India-142039, have changed my name and shall hereafter be known as SANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEEP KAUR  
[Signature (in existing old name)]

I hitherto known as TANIYA VERMA daughter of DARBARI LAL wife of DEEPAK VERMA, residing at Ward No. 5, Krishna Gali, No. 2, Dhariwal, Gurdaspur-143519, Punjab, have changed my name and shall hereafter be known as TANIYA.

It is certified that I have complied with other legal requirements in this connection.

TANIYA VERMA  
[Signature (in existing old name)]

I hitherto known as PALWINDER KAUR alias JASBIR KAUR W/o HARINDER JEET SINGH, R/o H.No. 7-A, Guru Ramdas Avenue Ajnala Road Amritsar Punjab-143001, have changed my name and shall hereafter be known as PALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PALWINDER KAUR alias JASBIR KAUR  
[Signature (in existing old name)]

I hitherto known as SUSHMA SHARMA wife of PREM KUMAR, R/o House No. 288, Ward No. 5, Sheikhan Mohalla, Dasuya Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as SUSHMA RANI.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA SHARMA  
[Signature (in existing old name)]

I hitherto known as RANJAN RAM S/o SURYADEV RAM, R/o Daulatpur, P.O.-Daulatpur Gandhi Tola, P.S. Gaurichak, Distt. Patna, Bihar-803201, have changed my name and shall hereafter be known as RAVI KANT RANJAN.

It is certified that I have complied with other legal requirements in this connection.

RANJAN RAM  
[Signature (in existing old name)]

I hitherto known as SHWETA NEGI D/o DHAYAN SINGH BHANDARI W/o MUKESH KUMAR, residing at House No.-6021, Street No-2, Near Sunrise School, Sarpanch Colony, Jamalpur, Focal Point Ludhiana, Punjab, India-141010, have changed my name and shall hereafter be known as SHWETA BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

SHWETA NEGI  
[Signature (in existing old name)]

I hitherto known as ARUN BHUJDEV SHARMA S/o BHUJDEV MISTRI, R/o Kokarsa, P.O.- Bhagwanpur, P.S.-Hulasganj, Jehanabad, Bihar-804407, have changed my name and shall hereafter be known as RAMASHRAYA MISTRI.

It is certified that I have complied with other legal requirements in this connection.

ARUN BHUJDEV SHARMA  
[Signature (in existing old name)]

I hitherto have known as BHOLANATH RAVAN RAI alias LOHA RAY, son of RAVAN RAY, residing at Village-Sherpur, Ward No.-13, P.O.- Sherpur, P.S.-Maner, District-Patna, Bihar-801503, have changed my name and shall hereafter be known as LOHA RAY.

It is certified that I have complied with other legal requirements in this connection.

BHOLANATH RAVAN RAI alias LOHA RAY  
[Thumb Impression]

I hitherto known as SOUMIL BHATTACHARYA son of SAUMYENDU BHATTACHARYA, residing at Prabhat Housing Society, Flat No.-C/12, RH-92/2 G-Block MIDC, Shahunagar, Chinchwad, Near Ganpati Temple, VTC-Pune City, PO-Chinchwad East, Distt.-Pune, Maharashtra-411019, have changed my name and shall hereafter be known as SOUMIL SAUMYENDU BHATTACHARYA.

It is certified that I have complied with other legal requirements in this connection.

SOUMIL BHATTACHARYA  
[Signature (in existing old name)]

I hitherto known as R HANUMANTHARAYA S/o RAMAPPA, residing at No. 1322/B, 6th Main, 6th Cross, Triveni Road, Yeshwanthapura, Bengaluru, Karnataka-560022, have changed my name and shall hereafter be known as RAYA R H.

It is certified that I have complied with other legal requirements in this connection.

R HANUMANTHARAYA  
[Signature (in existing old name)]

I hitherto known as BALU PATIL S/o SIDHAPA, R/o #364 Jamboti Road, Shiva Nagar, Bahaddarwadi, Kiniye, Belagavi, Karnataka- 590014, have changed my name and shall hereafter be known as ADITYA PATIL.

It is certified that I have complied with other legal requirements in this connection.

BALU PATIL  
[Signature (in existing old name)]

I hitherto known as AJAY KUMAR S/o TARSEM CHAND, R/o Kothi, Hoshiarpur, Punjab- 144223, have changed my name and shall hereafter be known as KUMAR AJAY.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature (in existing old name)]

I hitherto known as SUMAN alias SUMANLATA W/o SATPAL, residing at Gali No-2, Ward No-11, Kount Road, Back Of Dav School, Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as SUMAN LATA.

It is certified that I have complied with other legal requirements in this connection.

SUMAN alias SUMANLATA  
[Signature (in existing old name)]

I hitherto known as KANCHAN LATA LOHAR alias KANCHAN LATA D/o MOHANLAL JAMNARAM PANWAR, residing at H.No. 1259, Gotri Road, Near Datt Nagar Janakpuri Society, T B Sanatorium Padra, Vadodara, Gujarat-390021, have changed my name and shall hereafter be known as LOHAR KANCHAN LATA S.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN LATA LOHAR alias KANCHAN LATA  
[Signature (in existing old name)]

I hitherto known as RAJNI BALA D/o MENGH RAJ AHUJA W/o PRADEEP KUMAR MADAN, residing at H. No. -1486, Sector-10A, Farrukhnagar, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as RAJNI MADAN.

It is certified that I have complied with other legal requirements in this connection.

RAJNI BALA  
[Signature (in existing old name)]

I hitherto known as DAMAN LAL DEWANGAN S/o KRISHNA LAL DEWANGAN, residing at Gail India Limited, C-55, Phase-2, Township, Vijaipur, Guna, Madhya Pradesh-473112, have changed my name and shall hereafter be known as DAMAN DEWANGAN.

It is certified that I have complied with other legal requirements in this connection.

DAMAN LAL DEWANGAN  
[Signature (in existing old name)]

I hitherto known as DHEERAJ BRAVE alias DHEERAJ KHAN D/o HENRY SOLOMON BRAVE and W/o ABID ALI KHAN, R/o B1/8, Tibbia College, Karol Bagh, Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as DHEERAJ KHAN, have changed only my name, not my religion.

It is certified that I have complied with other legal requirements in this connection.

DHEERAJ BRAVE alias DHEERAJ KHAN  
[Signature (in existing old name)]

I hitherto known as JASPREET MAAN W/o JAGJEET SODHI, R/o Flat No. 69-B, 2nd Floor, Rhytham Apartment Shivalik Vihar Shivalik City, Chhajju Majra, Kharar Mohali, SAS Nagar Punjab, have changed my name and shall hereafter be known as PREETY SODHI.

It is certified that I have complied with other legal requirements in this connection.

JASPREET MAAN  
[Signature (in existing old name)]

I, BHUVNESH VERMA S/o RAVINDER KUMAR, R/o H. No. 213, Ward No. 3, Near Nagar Khera, Kurali, Tehsil Kharar, Distt. SAS Nagar Punjab, have changed the name of my minor son HRIDYANSH VERMA aged 06 Months and he shall hereafter be known as HRIDAM VERMA.

It is certified that I have complied with other legal requirements in this connection.

BHUVNESH VERMA  
[Signature of Guardian]

I, SARBJIT SINGH S/o SUKHPAL SINGH, R/o VPO Bahomajra, Tehsil Khanna, Distt Ludhiana Punjab, have changed the name of my minor daughter RHYTHMPREET KAUR KANG aged 15 Years and she shall hereafter be known as RIDHAM KAUR KANG.

It is certified that I have complied with other legal requirements in this connection.

SARBJIT SINGH  
[Signature of Guardian]

I hitherto known as INDER KAUR W/o MAHINDER SINGH, R/o 1434/2, Bahmniwala Road, Garden Colony, Patti, Tehsil Patti, District Tarn Taran-143416, Punjab, have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

INDER KAUR  
[Signature (in existing old name)]

I hitherto known as MEGHA alias MEGHA SINGH D/o SANGITA, R/o Qtr No.714 Block No. 7, Baba Kharak Singh Marg, New Delhi-110001, have changed my name and shall hereafter be known as MEGHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MEGHA alias MEGHA SINGH  
[Signature (in existing old name)]

I hitherto known as RAMAN PAL S/o MANJIT SINGH, residing at H. No. 109, Gujral Nagar, Distt. Jalandhar-144001, Punjab, India, have changed my name and shall hereafter be known as RAMAN PAUL SINGH LOOMBA.

It is certified that I have complied with other legal requirements in this connection.

RAMAN PAL  
[Signature (in existing old name)]

I hitherto known as SUKHWINDER KAUR D/o BALWINDER SINGH W/o JITENDER SINGH, R/o Kamalpura Ludhiana, Punjab-142030, have changed my name and shall hereafter be known as SUKHWINDER KAUR HANSRA.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as ARCHNA W/o ANAND KUMAR, R/o Flat No. 502, Asha Apartment B-64, Near Chhannilal Chauraha Sector-C, Mahanagar Bakshi Ka Talab, Lucknow, Uttar Pradesh-226006, have changed my name and shall hereafter be known as ARCHNA ANAND.

It is certified that I have complied with other legal requirements in this connection.

ARCHNA  
[Signature (in existing old name)]

I hitherto known as SANDEEP alias SANDEEP DEVERATH S/o BHANWAR LAL, residing at Ward No. 08, Sidhmukh, Churu, Rajasthan-331701, have changed my name and shall hereafter be known as SANDEEP DEVERATH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP alias SANDEEP DEVERATH  
[Signature (in existing old name)]

I hitherto known as KARTAR SINGH BAINS son of MEWA SINGH, residing at Village Chitti P.O Jhabkara, District Gurdaspur-143525, Punjab, have changed my name and shall hereafter be known as KARTAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARTAR SINGH BAINS  
[Signature (in existing old name)]

I hitherto known as SANTOSH KUMARI wife of JUGAL KISHORE, residing at F21/274, Gali No.1, Sandhu Colony, Near Nila Nehang Gurudwara, Batala Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as VARSHA.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMARI  
[Signature (in existing old name)]

I hitherto known as SUSHIL KUMAR son of VED KUMAR, residing at Mission Hospital Road, Dhariwal, Tehsil and District Gurdaspur-143519, Punjab, have changed my name and shall hereafter be known as SUSHIL KHOSLA.

It is certified that I have complied with other legal requirements in this connection.

SUSHIL KUMAR  
[Signature (in existing old name)]

I hitherto known as MOHINDER KAUR wife of KARTAR SINGH, residing at Village Chitti P.O Jhabkara, District Gurdaspur-143525, Punjab, have changed my name and shall hereafter be known as MAHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER KAUR  
[Thumb Impression]

I hitherto known as NARINDER KAUR wife of BALRAJ SINGH, residing at Patti Shergill, VPO Jamsher Khas, District Jalandhar-144020, Punjab, have changed my name and shall hereafter be known as NARINDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KAUR  
[Signature (in existing old name)]

I hitherto known as RUBY wife of AJAY KHETERPAL, residing at Behrampur Road, Near Mini Mart, Rajindra Garden Colony, Tehsil and District Gurdaspur-143521, Punjab, have changed my name and shall hereafter be known as ANJU KHETERPAL.

It is certified that I have complied with other legal requirements in this connection.

RUBY  
[Signature (in existing old name)]

I, SHIV KUMAR PANDEY S/o JWALA PRASAD PANDEY, residing at Kishanpur Urf Baghi Post Jigina Bhiyaon, Bansgaon, Gorakhpur, Uttar Pradesh-273403, have changed the name of my minor son ABHISHEK PANDEY aged 17 years and he shall thereafter be known as VINEET PANDEY.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR PANDEY  
[Signature of Guardian]

I hitherto known as KARMILA DHANWAR W/o DIPEN KUMAR SARDAR, residing at Vill-nalbari, VTC Jala Gaon, Baksa, Assam-781373, have changed my name and shall hereafter be known as CLARA DHANAWAR.

It is certified that I have complied with other legal requirements in this connection.

KARMILA DHANWAR  
[Signature (in existing old name)]

I hitherto known as GURMINDER SINGH S/o SADHU SINGH, residing at Village-sante Majra, Po-Landran, SAS Nagar (Mohali), Punjab-140307, have changed my name and shall hereafter be known as GURWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMINDER SINGH  
[Signature (in existing old name)]

I hitherto known as MANSI D/o RAJENDER, residing at K-199, Jahangir Puri, Delhi-110033, have changed my name and shall hereafter be known as GEETIKA.

It is certified that I have complied with other legal requirements in this connection.

MANSI  
[Signature (in existing old name)]

I hitherto known as KULWINDER KAUR W/o AVTAR SINGH, residing at Thikriwal, PO-Qadian, Tehsil-Batala, Distt. Gurdaspur, Punjab-143516, have changed my name and shall hereafter be known as GOODVARNJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as TALLO NANU S/o TALLO TACHO, residing at Hong-II, Lower Subansiri, Arunachal Pradesh-791120, have changed my name and shall hereafter be known as TALLO KOVIN.

It is certified that I have complied with other legal requirements in this connection.

TALLO NANU  
[Signature (in existing old name)]

I hitherto known as BALWAN SINGH S/o Late PADAM SINGH, residing at 23-B, Shri Krishna Gali, Angel Public School, Om Vihar Phase-2A, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as BALWAN SINGH DHIMAN.

It is certified that I have complied with other legal requirements in this connection.

BALWAN SINGH  
[Signature (in existing old name)]

I, BRAJENDRA KUMAR PAL S/o VISHWANATH SINGH PAL, residing at H.No-226, Vill. Gujapur, Kanpur Nagar, Uttar Pradesh-209202, have changed the name of my minor son JAYKARAN SINGH aged 12 years and he shall thereafter be known as SHIVAM PAL.

It is certified that I have complied with other legal requirements in this connection.

BRAJENDRA KUMAR PAL  
[Signature of Guardian]

I hitherto known as SHYAM DUTT SHARMA S/o LOK NATH SUBEDI, residing at 625, Chhapar, Muzaffarnagar, Uttar Pradesh-251307, have changed my name and shall hereafter be known as NARAYAN PRASAD SUBEDI.

It is certified that I have complied with other legal requirements in this connection.

SHYAM DUTT SHARMA  
[Signature (in existing old name)]

I hitherto known as PALLAVI TIWARI D/o RAJESH KUMAR TIWARI, residing at No-333 CHS-707 5th Cross 4th Phase Durgamba Temple Road, Yelahanka New Town, Bengaluru, Karnataka-560073, have changed my name and shall hereafter be known as SHALINI OJHA.

It is certified that I have complied with other legal requirements in this connection.

PALLAVI TIWARI  
[Signature (in existing old name)]

I, RAMINENI SURESH S/o NAGESWARARAO RAMINENI, residing at 3-85, RC Nagar, Kondapuram, Chilkur, Nalgonda, Telangana-508206, have changed the name of my minor daughter RAMINENI TAKSHVI aged 01 year and she shall thereafter be known as TAKSHVIKA.

It is certified that I have complied with other legal requirements in this connection.

RAMINENI SURESH  
[Signature of Guardian]

I hitherto known as SUSHMA W/o RAVINDER LATHER, residing at Lather House Opp. Karnal Motors, HSIIDC GT Road Karnal, Sector-37, Karnal, Haryana-132001, have changed my name and shall hereafter be known as SUSHMA LATHER.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA  
[Signature (in existing old name)]

I, KALAGA SURYA SRINIVAS S/o KALAGA VISWESWARA RAO, residing at D No.-2-19-64/1, Kalyanpuri, Near Community Hall, Uppal, Hyderabad, Telangana-500039, have changed the name of my minor daughter KALAGA LAKSHMI VENKATA SRI GURU DATTA SAI VISWESWARA KARTHIKA PURNI aged 14 years and she shall thereafter be known as KALAGA KARTHIKA PURNIMA.

It is certified that I have complied with other legal requirements in this connection.

KALAGA SURYA SRINIVAS  
[Signature of Guardian]

I hitherto known as KAMAL KISHORE S/o NAG DUTT JOSHI, residing at 30, Chidowaali New Basti, Kandoli, Near Shiv Temple, Raipur, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as KAMAL KISHOR JOSHI.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KISHORE  
[Signature (in existing old name)]

I hitherto known as KHUSBU alias SEEMA TIWARI D/o KRISHNA PRASAD TIWARI, R/o Plot No. 6, Shiv Mandir, Old Arya Nagar, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as SEEMA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

KHUSBU alias SEEMA TIWARI  
[Signature (in existing old name)]

I hitherto known as VINOD KUMAR SINGH son of BHAGWAT SINGH, residing at Awakhara, PO-Chainpur, Kaimur (Bhabua), Bihar-821103, have changed my name and shall hereafter be known as VK SINGH.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR SINGH  
[Signature (in existing old name)]

I hitherto known as ARSHAD AZMAT ALI S/o AZMAT ABDUL ALI, R/o 505-B IMT View CGHS Ltd, Gh-52 Sec.-1, IMT Manesar, Gurgaon-122052, Haryana, have changed my name and shall hereafter be known as ARSHAD ALI SIDDIQUI.

It is certified that I have complied with other legal requirements in this connection.

ARSHAD AZMAT ALI  
[Signature (in existing old name)]

I hitherto known as DEVESH KATARIYA son of SHAILENDRA KATARIA, residing at Makan No-99, Ward No-4, Nagar Karnawad, Manasa Karnawad, Dewas, Madhya Pradesh-455221, have changed my name and shall hereafter be known as DEVESH KATARIA.

It is certified that I have complied with other legal requirements in this connection.

DEVESH KATARIYA  
[Signature (in existing old name)]

I hitherto known as NATRAJH RAMAKRISHNA son of C S NATARAJAN, resident of No 201 Marvel Amora, 1st Main, Behind C M H Hospital 225 Defence Colony Bengaluru, Karnataka-560038, have changed my name and shall hereafter be known as NATRAJAN RAMKRISHNA.

It is certified that I have complied with other legal requirements in this connection.

NATRAJH RAMAKRISHNA  
[Signature (in existing old name)]

I hitherto known as BALA DEVI W/o LAL SINGH, residing at Village-Kotia (15), Post Office-kotia, Dist.-Mahendragarh, Haryana-123027, have changed my name and shall hereafter be known as RAJ BALA.

It is certified that I have complied with other legal requirements in this connection.

BALA DEVI  
[Signature (in existing old name)]

I hitherto known as CHETAN S/o DHARNENDRA KANCHINKOTI, residing at H No.-1-10-79, Komti Galli, Sedam, Kalaburagi, Karnataka-585222, have changed my name and shall hereafter be known as CHETAN KANCHINKOTI.

It is certified that I have complied with other legal requirements in this connection.

CHETAN  
[Signature (in existing old name)]

I hitherto known as PRAJAPATI MADHURI MANOJBHAI D/o MANOJBHAI RAMBALI PRAJAPATI, residing at 277-278, Indira Nagar, Behind Somnath Appartment, Varachha Road, Surat City, Gujarat-395006, have changed my name and shall hereafter be known as VAIDIKA PANDIT.

It is certified that I have complied with other legal requirements in this connection.

PRAJAPATI MADHURI MANOJBHAI  
[Signature (in existing old name)]

I hitherto known as SHRISTY SAXENA W/o DEVENDRA GAUR, residing at No E-727 Brigade Wisteria Appartment, Kanakapura Main Road, 122 Saluhunase, Bangalore, Karnataka-560082, have changed my name and shall hereafter be known as SHRISTY GAUR.

It is certified that I have complied with other legal requirements in this connection.

SHRISTY SAXENA  
[Signature (in existing old name)]

I hitherto known as DHARANENDRA KANCHANAKOTI alias DHARANENDRA KUMAR alias DHARNENDRA KANCHI KOTI ALIAS DHARANENDRA son of GUNADHARARAO KANCHANAKOTI, residing at Komati Galli, Sedam, Gulbarga, Karnataka-585222, have changed my name and shall hereafter be known as DHARNENDRA KANCHINKOTI.

It is certified that I have complied with other legal requirements in this connection.

DHARANENDRA KANCHANAKOTI alias  
DHARANENDRA KUMAR alias DHARNENDRA  
KANCHI KOTI alias DHARANENDRA  
[Signature (in existing old name)]

I hitherto known as HARDIP KAUR W/o RAJESH KUMAR, R/o Vill. Kadiana, Distt. Jalandhar Punjab, have changed my name and shall hereafter be known as KAUR HARDIP.

It is certified that I have complied with other legal requirements in this connection.

HARDIP KAUR  
[Signature (in existing old name)]

I hitherto known as SATYAPPA SADASHIV BEKKERI S/o SADASHIV BEKKERI, R/o Muslim Gali, Vtc: Shahapur, Belgaum, Karnataka- 591242, have changed my name and shall hereafter be known as SATISH SADASHIV BEKKERI.

It is certified that I have complied with other legal requirements in this connection.

SATYAPPA SADASHIV BEKKERI  
[Signature (in existing old name)]

I hitherto known as GANESH MURTHY S/o G DEVARAJ, residing at No. 4/1, Ramaiah Street, Near Om Shankthi Temple, Vannarpet, Viveknagar, Bangalore, Karnataka-560047, have changed my name and shall hereafter be known as GANESH MURTHY D.

It is certified that I have complied with other legal requirements in this connection.

GANESH MURTHY  
[Signature (in existing old name)]

I hitherto known as DAMAN PREET SINGH SURI S/o MANMOHAN SINGH SURI, R/o Pocket A-12, House No. 26B, Vaishali Apartments, Kalkaji Extension, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as DAMANPREET SINGH SURI.

It is certified that I have complied with other legal requirements in this connection.

DAMAN PREET SINGH SURI  
[Signature (in existing old name)]

I hitherto known as SITA RANI W/o AMARJIT SINGH, R/o Village Mundi Shahirian P.O Nahal, District Jalandhar, Punjab, have changed my name and shall hereafter be known as SUNITA RANI.

It is certified that I have complied with other legal requirements in this connection.

SITA RANI  
[Signature (in existing old name)]

I hitherto known as AJAY KUMAR S/o MANGA RAM, R/o H. No. 679/24, Adarsh Colony, Patiala, Punjab-147001, have changed my name and shall hereafter be known as AJAY SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature (in existing old name)]

I hitherto known as MANISH KUMAR son of JANAK RAJ, residing at VPO Talibpur Pandori, District Gurdaspur, Punjab-143531, have changed my name and shall hereafter be known as MANVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR  
[Signature (in existing old name)]

I hitherto known as RATAN KUMAR AGARWAL alias RAM RATAN AGARWAL S/o SHIV LAL AGARWAL, permanent R/o Marwari Mohalla, Sadar Bazar, Jamalpur, Munger, Bihar-811214, and currently, residing at J-93, 4th Floor, Flat No.-12, Street No.-5, Near Bangali School, Laxmi Nagar, Delhi-110092, have changed my name and shall hereafter be known as RAM RATAN AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

RATAN KUMAR AGARWAL alias RAM RATAN  
AGARWAL  
[Signature (in existing old name)]

I, HARKRISHAN S/o SOM LAL VILLAGE SHAMSHABAD, R/o Kot Badal Khan, Tehsil Phillaur, District Jalandhar, (Punjab) Pin Code 144039, have changed The Name of minor daughter namely SONAM aged 13 Years and shall be here after be known as SONAM BHATIA for Future all Purposes.

It is certified that I have complied with other legal requirements in this connection.

HARKRISHAN  
[Signature of Guardian]

I hitherto known as VIKESH KUMAR AGRAWAL S/o JANKI PRASAD AGRAWAL, R/o Saraypali Road, Sarsinwa, Baloda Bazar (Chhattisgarh)-493559, have changed my name and shall hereafter be known as VIKAS NARAYAN AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

VIKESH KUMAR AGRAWAL  
[Signature (in existing old name)]

I hitherto known as ROHAN BIRENDRA SINGH S/o BIRENDRA KESARI SINGH, residing at 807 Pavilion 79 Vinode Nagar Bhumkar Das Gurghe Road Reliance Mart Wakad Pune City Pune Maharashtra 411057, have changed my name and shall hereafter be known as KHANISH BIRENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ROHAN BIRENDRA SINGH  
[Signature (in existing old name)]

I hitherto known as KANWARA RAM S/o PABU RAM, R/o VPO Alamsar, Teh.-Chohtan, Dist.-Barmer, Rajasthan Pin-344702, have changed my name and shall hereafter be known as KANWARAJ JANI.

It is certified that I have complied with other legal requirements in this connection.

KAWARA RAM  
[Signature (in existing old name)]

I hitherto known as AMANDEEP SINGH MAKKAR S/o SURJEET SINGH, resident of Ward No. 5, Mandi Bariwala District Sri Muktsar Sahib, 152025, Punjab, have changed my name and shall hereafter be known as AMANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH MAKKAR  
[Signature (in existing old name)]

I hitherto known as HARWANS SINGH S/o TARSEM LAL, R/o V.P.O. Dhanger Pur, Tehsil Nawanshahr, SBS Nagar, Punjab-144515, have changed my name and shall hereafter be known as HARBANS SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARWANS SINGH  
[Signature (in existing old name)]

I hitherto known as YOG RAJ SINGH S/o SHAMSHER SINGH, R/o Village Pandori, Tehsil Mukerian, District Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as YUGRAJ SINGH .

It is certified that I have complied with other legal requirements in this connection.

YOG RAJ SINGH  
[Signature (in existing old name)]

I hitherto known as KAMALJIT S/o MOHAN LAL, R/o Taran Enclave, Near Diamond City, Dhilwan, PO Dakoha, Dist Jalandhar, Punjab-144023, have changed my name and shall hereafter be known as KAMALJIT SINGH MADHAS.

It is certified that I have complied with other legal requirements in this connection.

KAMALJIT  
[Signature (in existing old name)]

I hitherto known as MD MAAZID KHAN S/o AYUB KHAN, residing at Hata Compound, Hutton Road, Asansol (M Corp.), Barddhaman, West Bengal-713301, have changed my name and shall hereafter be known as MOHAMMAD MAAZID KHAN.

It is certified that I have complied with other legal requirements in this connection.

MD MAAZID KHAN  
[Signature (in existing old name)]

I hitherto known as RAHUL S/o ROOP LAL, R/o Village Kotli Sazawar, P.O. Pachranga, Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as RAHUL CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL  
[Signature (in existing old name)]

I hitherto known as NOUKIRAN KAUR alias NAVKIRAN KAUR D/o SADHA SINGH W/o Sh. BHUPINDER SINGH, R/o H. No. 63, Shastri Colony, Yamuna Nagar, Tehsil Jagadhri, District Yamuna Nagar-135001, (Haryana), India, have changed my name and shall hereafter be known as NAVKIRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

NOUKIRAN KAUR alias NAVKIRAN KAUR  
[Signature (in existing old name)]

I hitherto known as GAJENDER SINGH NEGI son of MEHARVAN SINGH, residing at Building No-82, Gali No-3, First Floor, Krishna Nagar, Safdarjung Enclave, South West Delhi, Delhi-110029, have changed my name and shall hereafter be known as GAURAV SINGH NEGI.

It is certified that I have complied with other legal requirements in this connection.

GAJENDER SINGH NEGI  
[Signature (in existing old name)]

I hitherto known as GURPREET KAUR KHERA W/o HARJEET SINGH SIDHU, residing at Pakho Kanchian Jagjitpura, Pakho, PO Shaina, District Barnala, Punjab-148103, India, have changed my name and shall hereafter be known as GURPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURPREET KAUR KHERA  
[Signature (in existing old name)]

I hitherto known as KM GOLA BANO alias GULAKSHA D/o VAKEEL W/o SHAKIL AHAMAD, residing at Garaw Garhi, Chhaura Gadaua, Hathras, Uttar Pradesh-204216, have changed my name and shall hereafter be known as GOLA BANO.

It is certified that I have complied with other legal requirements in this connection.

KM GOLA BANO alias GULAKSHA  
[Signature (in existing old name)]

I hitherto known as SAGAR S/o LOKU RATHOD, residing at Baratagi LT No 3A, Vijayapura Karnataka-586101, have changed my name and shall hereafter be known as SAGAR RATHOD.

It is certified that I have complied with other legal requirements in this connection.

SAGAR  
[Signature (in existing old name)]

I hitherto known as KARAN SINGH son of RADHESHYAM SINGH, residing at Gorihari, Goriari, Muzaffarpur, Bihar-844127, have changed my name and shall hereafter be known as ROHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KARAN SINGH  
[Signature (in existing old name)]

I, RISHAV RAJ S/o PRABHU NARAIN PANDEY, R/o F-1, 2701, Tower-F1, 26th Floor, Cleo County, Sector- 121, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son HRIDAAN RAJ aged about 2 years and He shall hereafter be known as ARJUN RAJ.

It is certified that I have complied with other legal requirements in this connection.

RISHAV RAJ  
[Signature of Guardian]

I hitherto known as SAJIDA daughter of NOORDEEN and wife of KHURSHID AHMAD, residing at H. No. 2/39/14, Civil Lines Extension, Near Church, Hoshiarpur, Distt Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as SAJIDA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

SAJIDA  
[Signature (in existing old name)]

I hitherto known as ESHU BAJAJ son of SANDEEP KUMAR, R/o Gali No. 8, Shiv Nagar, Gulab Devi Hospital Road, Near Nagra, Jalandhar, PO Nagra, Distt. Jalandhar, Punjab-144013, have changed my name and shall hereafter be known as ESHU BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

ESHU BAJAJ  
[Signature (in existing old name)]

I hitherto known as NASEEMA PARVEEN Daughter of MD. AMIRULLAH, residing at 1156, kathara, kathara, bokaro, jharkhand- 829116, have changed my name and shall hereafter be known as NISHU. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

NASEEMA PARVEEN  
[Signature (in existing old name)]

I hitherto known as PIYUSH alias PIYUSH GUPTA S/o ASHOK KUMAR GUPTA, R/o House No.753, Sector-5, Urban Estate, Thanesar, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as PIYUSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH alias PIYUSH GUPTA  
[Signature (in existing old name)]

I hitherto known as INDERJIT KAUR SAHOTA W/o LAKHBIR SINGH, residing at Patti Bhullar, VPO Buttar, Distt. Moga Punjab, have changed my name and shall hereafter be known as INDERJIT KAUR

It is certified that I have complied with other legal requirements in this connection.

INDERJIT KAUR SAHOTA  
[Signature (in existing old name)]

I hitherto known as VEEBHA DEVI W/o SAKEL DEV YADAV, R/o H.No. 819, Gali No-6, Bhoor Colony, Kheri Kalan(113), Kheri Kalan, Faridabad, Haryana-121002, have changed my name and shall hereafter be known as SONY DEVI.

It is certified that I have complied with other legal requirements in this connection.

VEEBHA DEVI  
[Signature (in existing old name)]

I, hitherto known as DIVANSHU H KHURANA S/o HARISH KHURANA, residing at J-145, First Floor, Block-J, Vikas Puri, New Delhi-110018, have changed my name and shall hereafter be known as DIVAANSHU KHHURANA.

It is certified that I have complied with other legal requirements in this connection.

DIVANSHU H KHURANA  
[Signature (in existing old name)]

I hitherto known as SNEHAL BRAMHASHANKAR TRIPATHI D/o BRAMHASHANKAR TRIPATHI, residing at Near Rathod Lawn Plot No. 20, Rathod Layout, B/H Anant Nagar, Katolroad, SO Katolroad Nagpur, Maharashtra-440013, have changed my name and shall hereafter be known as SNEHAL ADITYA TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

SNEHAL BRAMHASHANKAR TRIPATHI  
[Signature (in existing old name)]

I hitherto known as SHUBHAM S/o GURBACHAN SINGH, R/o Village Sanso Neknama, PO Hardo Neknama, Tehsil Dasuya, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SHUBHAM THAKUR.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM  
[Signature (in existing old name)]

I hitherto known as NANCY urf SIMRANPREET KAUR daughter of KAMALJEET SINGH, residing at W. No. 12, Lodhipur, Tehsil Anandpur Sahib, Distt. Rupnagar, Punjab-140118, have changed my name and shall hereafter be known as SIMRANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

NANCY urf SIMRANPREET KAUR  
[Signature (in existing old name)]

I hitherto known as BHARPUR KAUR W/o JIT SINGH, residing at Amla Singhwala, PO Bhadalwad, District Barnala, Punjab-148101, India, have changed my name and shall hereafter be known as BHURO KAUR

It is certified that I have complied with other legal requirements in this connection.

BHARPUR KAUR  
[Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR W/o NIRMAL SINGH, R/o H.No. 227/3, Qadian Road, Ujjagar Nagar, Batala, Distt. Gurdaspur, Punjab, have changed my name and shall hereafter be known as KASHMIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR  
[Signature (in existing old name)]

I hitherto known as RAJPUT VINODSINGH KEWAL SINGH S/o KEWAL SINGH, R/o Flat No. C-401, Tower C Palm Village, Sector 126, Kharar, Tehsil Kharar, Distt. S.A.S Nagar (Mohali), Punjab, have changed my name and shall hereafter be known as VINOD SINGH RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

RAJPUT VINODSINGH KEWAL SINGH  
[Signature (in existing old name)]

I hitherto known as DIVYA alias KM DIVYA W/o SIDDHANT MEHTA, residing at A-102 Ashadeep Green Avenue Mahal Road, Shrikishanpura Jagatpura Sanganer, Jaipur, Rajasthan-302017, have changed my name and shall hereafter be known as DIVYA SIDDHANT MEHTA.

It is certified that I have complied with other legal requirements in this connection.

DIVYA alias KM DIVYA  
[Signature (in existing old name)]

I hitherto known NISHA RANI W/o RAM KISHOR ANAND, R/o 43/3, J.K Colony, Jajmau, Kanpur Nagar, Uttar Pradesh-208010, have changed my name and shall hereafter be known as NISHA ANAND.

It is certified that I have complied with other legal requirements in this connection.

NISHA RANI  
[Signature (in existing old name)]

I hitherto known as JAFRUDDIN alias JAFRUDDIN KHAN S/o KARIMUDDIN, R/O Q-7/71, Mangol Puri, S-Block, North West Delhi-110083, have changed my name and shall hereafter be known as JAFRUDDIN KHAN.

It is certified that I have complied with other legal requirements in this connection.

JAFRUDDIN alias JAFRUDDIN KHAN  
[Signature (in existing old name)]

I hitherto known as JAIMUDDIN ALI ANSARI S/o MUNSAF, R/o Chhapra mansoor, Post- Sonbarsa Bazar, Dist - Gorakhpur, Uttar Pradesh- 273002, have changed my name and shall hereafter be known as NIJAMUDDIN.

It is certified that I have complied with other legal requirements in this connection.

JAIMUDDIN ALI ANSARI  
[Signature (in existing old name)]

I, ANAND DUHAN S/o RAM KUMAR, R/o 787-B, Street No-8, Near Hanuman Mandir, Ashok Vihar Phase-1, Gurgaon, Haryana-122001, have changed the name of my minor Daughter ANANTIKA alias ANANTIKA DUHAN aged 09 years and she shall hereafter be known as ANANTIKA DUHAN.

It is certified that I have complied with other legal requirements in this connection.

ANAND DUHAN  
[Signature of Guardian]

I hitherto known as AKHILESH KUMAR SALENDER SINGH S/o SALENDER SINGH, R/o Mohni Tola, VTC- Dhansoi, PO- Itarhian, Sub District- Rajpur, District- Buxer, Bihar- 802117, have changed my name and shall hereafter be known as AKHILESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AKHILESH KUMAR SALENDER SINGH  
[Signature (in existing old name)]

I, SANJAY SHARMA S/o K K SHRMA, R/o 2 C Type IV, Police Colony, Modal Town II, North West Delhi-110009, have changed the name of my minor son ARYAVEER SHARMA aged 10 years and he shall hereafter be known as ARYAVEER LATH.

It is certified that I have complied with other legal requirements in this connection.

SANJAY SHARMA  
[Signature of Guardian]

I, KAVI BHUSHAN son of Mr. JAI CHAND, Employed as Assistant Professor in the Scriet, CCS University Meerut, Uttar Pradesh, residing at 248/D Ramnagar Kanker Khara Meerut-250001, Uttar Pradesh, India, have changed the name of my minor son KAVYA PRATAP SINGH aged 13 years and he shall hereafter be known as KAVYANSH PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAVI BHUSHAN  
[Signature of Guardian]

I hitherto known as SREEJESH RADHA BALAKURUP, S/o PERIYA PARAMPATH BALAKURUP, residing at C 804, Durga Petals, ORR, Doddanekkundi, Bangalore, Karnataka, 560037, India, have changed my name and shall hereafter be known as SREEJESH RADHA BALAN.

It is certified that I have complied with other legal requirements in this connection.

SREEJESH RADHA BALAKURUP  
[Signature (in existing old name)]

I hitherto known as HUSEN SHARIK HUSEN AKHTAR S/o AKHTAR HUSEN, Resident of Taj Nagar, Behind Government hospital, Digras, Distt, Yavatmal, have changed my name and shall hereafter be known as SHARIK AKHTAR HUSEN.

It is certified that I have complied with other legal requirements in this connection.

HUSEN SHARIK HUSEN AKHTAR  
[Signature (in existing old name)]

I hitherto known as SWARNJIT KAUR wife of SUKHDEV SINGH, resident of Village Bhangewala District Sri Muktsar Sahib-151212, Punjab, have changed my name and shall hereafter be known as SWARNJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SWARNJIT KAUR  
[Signature (in existing old name)]

I hitherto known as SABITRI DEVI W/o KHAGESWAR UPADHAYA, R/o-House No-20, Nilkantha Path, Latakata Road, Basistha Ganesh Nagar Part, VTC- Basistha, PO- Basistha, District- Kamrup Metro, Assam- 781029, have changed my name and shall hereafter be known as SABITRI UPADHAYA.

It is certified that I have complied with other legal requirements in this connection.

SABITRI DEVI  
[Signature (in existing old name)]

I hitherto known as K.C. RITA W/o CHENGAPPA K P, R/o C-105, Kings Wall Compound, Omkareshwara Temple Road, Madikeri, Kodagu, Karnataka-571201, have changed my name and shall hereafter be known as PADMAVATHY I P.

It is certified that I have complied with other legal requirements in this connection.

K.C. RITA  
[Signature (in existing old name)]

I hitherto known as CHARANJIT RAI S/o SATPAL SANDHU, R/o VPO Bahawal, Tehsil Garhshankar, District Hoshiarpur, Punjab, have changed my name and shall hereafter be known as CHARANJIT RAI SANDHU.

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT RAI  
[Signature (in existing old name)]

I hitherto known as SUNITA D/o RAJINDER KUMAR, R/o H.No. 562, Street No. 10, Bassi Khawaju, Hoshiarpur Punjab, have changed my name and shall hereafter be known as SUNITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA  
[Signature (in existing old name)]

I hitherto known as KAMAL S/o SOM NATH, R/o Village Nakdipur, PO Khushalpur, Distt Hoshiarpur, Punjab, have changed my name and shall hereafter be known as KAMAL BANGARH.

It is certified that I have complied with other legal requirements in this connection.

KAMAL  
[Signature (in existing old name)]

I hitherto known as AVTAR SINGH S/o CHANAN SINGH, R/o H.No. B-23/679, Near Sant Kali Kambli Wala, DC Road, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as AVTAR SINGH BANGA.

It is certified that I have complied with other legal requirements in this connection.

AVTAR SINGH  
[Signature (in existing old name)]

I hitherto known as PRAKHAR SAXENA S/o RADHEY KRISHNA SAXENA, residing at 12, Saket Colony, New Civil Lines, Moradabad, Uttar Pradesh-244001, have changed my name and shall hereafter be known as PRAIKHAR SAXENA.

It is certified that I have complied with other legal requirements in this connection.

PRAKHAR SAXENA  
[Signature (in existing old name)]

I hitherto known as NIDHI KUMRA W/o SANDEEP GOYAL, residing at House No. 2951, Gurdev Nagar, VTC-Ludhiana, PO-Ludhiana, Sub District-Bharat Nagar Chowk, Distt-Ludhiana, Punjab-141001, have changed my name and shall hereafter be known as NIDHI GOYAL.

It is certified that I have complied with other legal requirements in this connection.

NIDHI KUMRA  
[Signature (in existing old name)]

I hitherto known as VIKAS RAMACHANDRA PATIL GHARE S/o RAMCHANDRA BHIMRAO PATIL, residing at Gotkhindi, Sangli, Maharashtra-416301, have changed my name and shall hereafter be known as VIKAS RAMACHANDRA PATIL.

It is certified that I have complied with other legal requirements in this connection.

VIKAS RAMACHANDRA PATIL GHARE  
[Signature (in existing old name)]

I hitherto known as PRADIP KATHED S/o LALCHND KATHED, residing at Lakshmi Karanja, Sumit Appartment, Anandi Bajar, Ahmednagar, Maharashtra-414001, have changed my name and shall hereafter be known as PRADIP LALCHAND KATHED.

It is certified that I have complied with other legal requirements in this connection.

PRADIP KATHED  
[Signature (in existing old name)]

I hitherto known as KULBHUSHAN H GAWAS S/o Late HANUMANT LAXMAN GAWAS, residing at U4/05, Tucker Awho Enclave Phase-II, Gondhale Nagar, Hadapsar, Pune, Maharashtra-411028, have changed my name and shall hereafter be known as KULBHUSHAN HANUMANT GAWAS.

It is certified that I have complied with other legal requirements in this connection.

KULBHUSHAN H GAWAS  
[Signature (in existing old name)]

I hitherto known as KEYUR MOHAN CHAUHAN S/o M B CHAUHAN, residing at Flat No.-A2/103 Type VI at Officers Quarters, Oxford Village, Pune City, PO-wanowarie, Distt.-Pune, Maharashtra-411040, have changed my name and shall hereafter be known as KEYUR PATEL.

It is certified that I have complied with other legal requirements in this connection.

KEYUR MOHAN CHAUHAN  
[Signature (in existing old name)]

I hitherto known as RISHIKESH JHA S/o KASHI NATH JHA, R/o 759, Ailawadi Park, Batra Cinema, Mukherjee Nagar, North West Delhi-110009, have changed my name and shall hereafter be known as RISHI JHA.

It is certified that I have complied with other legal requirements in this connection.

RISHIKESH JHA  
[Signature (in existing old name)]

I hitherto known as PUNIT KUMAR MITTAL Alias PK MITTAL S/o VED PRAKASH MITTAL, residing at M N 56, Sunrise School, Arya Nagar, Haridwar, Uttarakhand-249407, have changed my name and shall hereafter be known as PUNEET KUMAR MITTAL.

It is certified that I have complied with other legal requirements in this connection.

PUNIT KUMAR MITTAL Alias PK MITTAL  
[Signature (in existing old name)]

I hitherto known as BIMLA TAMRAKAR W/o LATE JAGDISH PRASAD TAMRAKAR, residing at Qtr.no-71/7 Cod Line, Naraina Vihar, Delhi Cantt., Delhi-110010, have changed my name and shall hereafter be known as VIMALA.

It is certified that I have complied with other legal requirements in this connection.

BIMLA TAMRAKAR  
[Signature (in existing old name)]

I hitherto known as CHARANJIT SINGH alias CHARANJIT SINGH DHILLON S/o GURDEV SINGH, serving and presently residing at HQ Base WKSP Gp and Permanent R/o No-128, Road No-10, National Avenue, Rama Mandi, PO Dakoha, Jalandhar Punjab-144023, have changed my name and shall hereafter be known as CHARANJIT SINGH DHILLON

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT SINGH alias CHARANJIT SINGH DHILLON  
[Signature (in existing old name)]

I hitherto known as RAMESH BHAGVAN BARAIYA S/o BAGOANE CALA, residing at 977, Zinzuwadi, Vanakbara, Diu, Daman And Diu-362570, have changed my name and shall hereafter be known as RAMESH BAGOANE.

It is certified that I have complied with other legal requirements in this connection.

RAMESH BHAGVAN BARAIYA  
[Signature (in existing old name)]

I hitherto known as RAJU MANUKONDA S/o MANUKONDA NARAYANA SWAMY, residing at 2-34, Rama Nagar Colony, Venkatapuram Panchayithi, Eluru, West Godavari, Andhra Pradesh-534001, have changed my name and shall hereafter be known as VENKATA RAO MANUKONDA.

It is certified that I have complied with other legal requirements in this connection.

RAJU MANUKONDA  
[Signature (in existing old name)]

I hitherto known as APARAJITA alias APARAJITA DANI D/o VIJAY KUMAR, residing at G 606, P S Kavi Nagar, Govindpuram, Ghaziabad, Uttar Pradesh-201013, have changed my name and shall hereafter be known as APARAJITA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

APARAJITA alias APARAJITA DANI  
[Signature (in existing old name)]

I hitherto known as KAVYA PARAMESHWAR D/o PARAMESHWARA P, residing at No 7 7th Cross 3rd Main Near C E Layout Bhoopasandra RMV Extension II Stage, Bangalore, Karnataka-560094, have changed my name and shall hereafter be known as HANVIKA PARAMESHWAR.

It is certified that I have complied with other legal requirements in this connection.

KAVYA PARAMESHWAR  
[Signature (in existing old name)]

I hitherto known as CHAMAN W/o UMMED ALI, residing at X-417 First Floor, Camp No.-1, Nangloi, Delhi-110041, have changed my name and shall hereafter be known as FARHA.

It is certified that I have complied with other legal requirements in this connection.

CHAMAN  
[Signature (in existing old name)]

I hitherto known as RADHA MOHAN GUPTA S/o RAJENDRA PRASAD GUPTA, residing at Block-B, Goumti Colony, Purani Truck Union ke Pass, Karauli, Rajasthan-322241, have changed my name and shall hereafter be known as ISHAN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RADHA MOHAN GUPTA  
[Signature (in existing old name)]

I hitherto known as RIYA D/o OM PARKASH, residing at House No-1198, Sector-4, Urban Estate, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as RIYA BHAKHNA.

It is certified that I have complied with other legal requirements in this connection.

RIYA  
[Signature (in existing old name)]

I hitherto known as TANU JAISWAL D/o RAJ KUMAR, residing at 519, Azad Vihar, E-block, Khoda Colony, Indrapuram, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as TULSI JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

TANU JAISWAL  
[Signature (in existing old name)]

I hitherto known as DILIEP KUMAR RAINA S/o R K RAINA, residing at Plot No.-103, Sec-8, Lower Roop Nagar, Roopnagar, Jammu and Kashmir-180013, have changed my name and shall hereafter be known as DALIEP KUMAR RAINA.

It is certified that I have complied with other legal requirements in this connection.

DILIEP KUMAR RAINA  
[Signature (in existing old name)]

I hitherto known as MANORMA SHARMA W/o RAMESH CHAND SHARMA, R/o H.No.92, Street No.3/2, Green Avenue, Bibi Wala Road, Bathinda, Punjab-151001, have changed my name and shall hereafter be known as MANOHARI DEVI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MANORMA SHARMA  
[Signature (in existing old name)]

I hitherto known as REKHA KUMARI AGARWAL W/o PAWAN KUMAR GOYAL, R/o H.No. 113A Lohar Kulhi PS Saraidhela Dhanbad, Jharkhand-828127, changed my name and shall hereafter be known as REKHA GOYAL.

It is certified that I have complied with other legal requirements in this connection.

REKHA KUMARI AGARWAL  
[Signature (in existing old name)]

I hitherto known as VARINDER SINGH SALLAN S/o MAJOR SINGH, residing at Shah Wala Road, Near Gurudwara, Harnam Sar, Zira, Firozpur, Punjab-142047, have changed my name and shall hereafter be known as VARINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

VARINDER SINGH SALLAN  
[Signature (in existing old name)]

I hitherto known as C PRAKASH alias PRAKASH C alias CK PRAKASH ANJANEYULU S/o CHITRALA KUMARANJANEYULU, residing at 45-142-A7-4, Venkataramana Colony, Road No. 4, Kurnool, Andhra Pradesh-518003, have changed my name and shall hereafter be known as CHITRALA KRISHNA PRAKASH ANJANEYULU.

It is certified that I have complied with other legal requirements in this connection.

C PRAKASH alias PRAKASH C alias CK PRAKASH ANJANEYULU  
[Signature (in existing old name)]

I hitherto known as PUNEET SAXENA S/o JAGDISH CHAND SAXENA, residing at #A-61, Kendriya Vihar, Near Police Station, Sector-14, Panchkula, Haryana, have changed my name and shall hereafter be known as PUUNEET SAXENA.

It is certified that I have complied with other legal requirements in this connection.

PUNEET SAXENA  
[Signature (in existing old name)]

I hitherto known as PRANAY VIJ S/o NITESH KUMAR VIJ, residing at E-77, Sector-39, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as PRANOY VIJ.

It is certified that I have complied with other legal requirements in this connection.

PRANAY VIJ  
[Signature (in existing old name)]

I hitherto known as PRARTHANA OMKAR DESHPANDE alias SNEHA SHRINIVAS KASHIKAR D/o SRINIVAS KASHIKAR, at #FF03, Sri Subramanya swamy enclave near Indrani shooting house gubbalala, Bangalore-560061, India, have changed my name and shall hereafter be known as SNEHA SHRINIVAS KASHIKAR.

It is certified that I have complied with other legal requirements in this connection.

PRARTHANA OMKAR DESHPANDE alias SNEHA SHRINIVAS KASHIKAR  
[Signature (in existing old name)]

I hitherto known as RUKMANI JAISWAL D/o RAJ KUMAR, residing at 519 Azad Vihar E-block, Khora Colony, Hapur, Shipra Sun City, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as RADHA JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

RUKMANI JAISWAL  
[Signature (in existing old name)]

I hitherto known as RACHPAL SINGH S/o TARA SINGH, residing at Vill. Naushera, Po. Pull Tibri, Distt. Gurdaspur, Punjab-143530, have changed my name and shall hereafter be known as RASHPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RACHPAL SINGH  
[Signature (in existing old name)]

I hitherto known as PANKAJ MAGON S/o RAJINDER KUMAR, R/o H. No. 27-I, Ideal Lane, Court Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as PANKAJ MAGGU.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ MAGON  
[Signature (in existing old name)]

I hitherto known as RAVINDERJIT SANDHU W/o SUNDEEP SINGH SANDHU, R/o H. No. 969, Sector-3, Ranjit Avenue, Amritsar, Punjab, have changed my name and shall hereafter be known as RAVINDERJIT.

It is certified that I have complied with other legal requirements in this connection.

RAVINDERJIT SANDHU  
[Signature (in existing old name)]

I hitherto known as RAJVEER KAUR W/o MANJOT SINGH, R/o H. No.111, Street No.5, New Adarsh Nagar, Tehsil and Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as KAUR RAJVEER.

It is certified that I have complied with other legal requirements in this connection.

RAJVEER KAUR  
[Signature (in existing old name)]

I hitherto known as K. UMA BHARATHI alias KANDULA UMA BHARATHI daughter of K.N. SAINATH, wife of TAGORE BALA, residing at H. No. 12-10-410/8, Beedala Basti, Seethaphal Mandi, Secunderabad, Hyderabad-500061, Telangana, have changed my name and shall hereafter be known as BHARATI BALA.

It is certified that I have complied with other legal requirements in this connection.

K. UMA BHARATHI alias KANDULA UMA BHARATHI  
[Signature (in existing old name)]

I hitherto known as AJANT KUMAR S/o ANAND DAS, R/o B-462, Block- Btransit Camp, Govind Puri, Kalkaji, Delhi-110019, have changed my name and shall hereafter be known as AMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AJANT KUMAR  
[Signature (in existing old name)]

I hitherto known as SIRAJUDEEN S/o MOIDU KUNHI, R/o Balla Majalu House 2-125, Kuriya, Puttur, Dakshina Kannada, Karnataka-574210, have changed my name and shall hereafter be known as SIJU K.

It is certified that I have complied with other legal requirements in this connection.

SIRAJUDEEN  
[Signature (in existing old name)]

I hitherto known as BODDU BHOLANATH S/o BHEEMARAO, R/o 1-525, Road Veedhi, Mamidipalli, Sompeta, Srikakulam, Andhra Pradesh- 532264, have changed my name and shall hereafter be known as MANOJ BODDU.

It is certified that I have complied with other legal requirements in this connection.

BODDU BHOLANATH  
[Signature (in existing old name)]

I hitherto known as DRAUPADI PADHAN D/o MAKAR PRADHAN, R/o Kulasukarpada, Kentala, Asureswar, Cuttack Odisha-754209, have changed my name and shall hereafter be known as SHREYA SHREE PRADHAN.

It is certified that I have complied with other legal requirements in this connection.

DRAUPADI PADHAN  
[Signature (in existing old name)]

I hitherto known as RAJEEV KUMAR son of LALL BIHARI PRASAD, residing at Flat No. 609, Deep Leela Complex, Vindwashani Street, Behind Ayurvedic College, P.O.- Kadamkuan, P.S.- Kadamkuan, District- Patna, State-Bihar, Pin- 800003, have changed my name and shall hereafter be known as RAJEEV KUMAR SINHA.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KUMAR  
[Signature (in existing old name)]

I hitherto known as AMAN KUMAR S/o STYA NARAIN, R/o A-1301, A-Block, Jahagir Puri, Near Bara Park, Adarsh Nagar, Model Town, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as KUNDAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMAN KUMAR  
[Signature (in existing old name)]

I hitherto known as SITTAL SINGH S/o DARSHAN SINGH, R/o Ward No. 8, Dalli Distt. Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as SITAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SITTAL SINGH  
[Signature (in existing old name)]

I hitherto known as MANJIT KAUR BHELA W/o HARJINDER SINGH, R/o Vill. Nangal Khurd, P.O. Behram Sharista, Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR BHELA  
[Signature (in existing old name)]

I hitherto known as BHAGYAMMA. D/o CHENNAIAH, R/o #855, 3rd Stage 1st Cross, Kesare Mysore, Narasimha, Raja Mohalla, Mysore, Karnataka-570007, have changed my name and shall hereafter be known as BHAVANA. C.

It is certified that I have complied with other legal requirements in this connection.

BHAGYAMMA.  
[Signature (in existing old name)]

I hitherto known as MALKIT SINGH son of BAKHSHISH SINGH, residing at Village Rasoolpur Bet. P.O Purana Shalla, District Gurdaspur-143530, Punjab, have changed my name and shall hereafter be known as MALQIAT SINGH.

It is certified that I have complied with other legal requirements in this connection.

MALKIT SINGH  
[Signature (in existing old name)]

I hitherto known as ROSHANI DEVI W/o ASHOK KUMAR, R/o Village, Khairoli, Bairawas (110), Mahendragarh, Haryana-123028, have changed my name and shall hereafter be known as KAMLESH DEVI.

It is certified that I have complied with other legal requirements in this connection.

ROSHANI DEVI  
[Signature (in existing old name)]

I hitherto known as SUWINDER KAUR wife of Shri GURCHARAN SINGH, residing at Village Naushera Majja Singh, Distt. Gurdaspur, Punjab-143518, have changed my name and shall hereafter be known as SUKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as AMBO D/o CHHAJU W/o RATTAN LAL, R/o. Navi Kothi, V.P.O. Sarai Khas, Jalandhar, Punjab-144805, have changed my name and shall hereafter be known as AMAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMBO  
[Thumb Impression]

I hitherto known as JASVIR KAUR D/o PRITAM CHAND W/o PARSHOTAM LAL, R/o. V.P.O. Ror Mazara, Tehsil Garhshankar, Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR  
[Signature (in existing old name)]

I hitherto known as LALITA KUMARI wife of ARVIND KUMAR SINHA, residing at Village-Dipkula Par, P.O.- Barni, P.S. Dhanarua, District-Patna, State-Bihar-804452, have changed my name and shall hereafter be known as KUMARI JAY LALITA SINHA.

It is certified that I have complied with other legal requirements in this connection.

LALITA KUMARI  
[Signature (in existing old name)]

I hitherto known as JUHI KUMARI daughter of ANIL KUMAR CHAUDHARY, residing at Sir Ganesh Dutt Nagar, Road No. 02, Rewa Road, Fardo Gola, Bhagwanpur, Muzaffarpur, Bihar-842001, have changed my name and shall hereafter be known as JUHI SHANDALYA.

It is certified that I have complied with other legal requirements in this connection.

JUHI KUMARI  
[Signature (in existing old name)]

I hitherto known as VANDANA SHARMA W/o PAWAN SHARMA, R/o H. No. 1870/2, Phase-10, Sec-64, Distt. SAS Nagar, Mohali, Punjab, have changed my name and shall hereafter be known as ALKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VANDANA SHARMA  
[Signature (in existing old name)]

I hitherto known as RIMPY JHIMM W/o AMANDEEP SINGH, R/o VPO Sakruli, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as RIMPY.

It is certified that I have complied with other legal requirements in this connection.

RIMPY JHIMM  
[Signature (in existing old name)]

I hitherto known as HARKAMAL SINGH S/o BUTA SINGH, R/o Village Karoudian, PO, Isru, Tehsil Payal, Khanna, Ludhiana, Punjab-141414, have changed my name and shall hereafter be known as HARKAMAL SINGH GILL.

It is certified that I have complied with other legal requirements in this connection.

HARKAMAL SINGH  
[Signature (in existing old name)]

I hitherto known as MANOJ K GARG S/o SUKHDEV GARG, R/o House No.271-C, Urban Estate Phase-1, Jamalpur, Focal Point Ludhiana, Punjab-141010, have changed my name and shall hereafter be known as MANOJ KUMAR GARG.

It is certified that I have complied with other legal requirements in this connection.

MANOJ K GARG  
[Signature (in existing old name)]

I hitherto known as RANJEET KAUR GILL W/o BALJINDER SINGH, R/o Village Panj Dhera, Jagatpura, PO Phillaur, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as RANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANJEET KAUR GILL  
[Signature (in existing old name)]

I hitherto known as SUMAN W/o ISHER DASS, residing at Mohalla Dharamkot, Hoshiarpur Road, Phagwara, Kapurthala, Punjab-144401, have changed my name and I shall hereafter be known as SUMAN RANI.

It is certified that I have complied with other legal requirements in this connection.

SUMAN  
[Signature (in existing old name)]

I hitherto known as GOSA RIGHTER alias RIGHTER GOSA S/o PRASAD GOSA, residing at 5-126 Timmanapalle Velugodu Narayanapuram Narayanapuram Kurnool, Andhra Pradesh-518533, have changed my name and shall hereafter be known as GOSA ROHIT BABU.

It is certified that I have complied with other legal requirements in this connection.

GOSA RIGHTER alias RIGHTER GOSA  
[Signature (in existing old name)]

I, RAHUL SHARMA S/o OM PRAKASH SHARMA, R/o OMQ-13, Officers Enclave Vayusenabad, Tuglakabad, New Delhi-110062, have changed the name of my minor son ARINDAM aged 12 years and he shall hereafter be known as PRANSHUL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL SHARMA  
[Signature of Guardian]

I, HONEY ARORA S/o RACHHPAL CHANDER, residing at H.No. 257, W.No.6, Sheikhan Mohalla Dasuya, Tehsil Dasuya, District Hoshiarpur, Punjab-144205, India, have changed the name of my minor daughter RIDHIMA aged 13 years and she shall hereafter be known as RIDHIMA ARORA.

It is certified that I have complied with other legal requirements in this connection.

HONEY ARORA  
[Signature of Guardian]

I hitherto known as KAMALDEEP KAUR W/o AMANDEEP SINGH, R/o Mandiani PO Mandiani Distt. Ludhiana, Punjab-141101, have changed my name and shall hereafter be known as KAMALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAMALDEEP KAUR  
[Signature (in existing old name)]

I hitherto known as SURINDER KAUR W/o IQBAL SINGH, R/o VPO Raowal, Tehsil Jagraon, Distt. Ludhiana-142033, Punjab have changed my name and shall hereafter be known as INDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KAUR  
[Signature (in existing old name)]

I hitherto known as LATA wife of RUPINDER SINGH residence of Village Singhowal, PO Dagan, Teh. Mukerian, Distt. Hoshiarpur, Punjab-144221, have changed my name and shall hereafter be known as LATA DEVI.

It is certified that I have complied with other legal requirements in this connection.

LATA  
[Signature (in existing old name)]

I hitherto known as KULWINDER KAUR W/o MANJIT SINGH, R/o VPO Haruwal, Tehsil Dera Baba Nanak, Distt. Gurdaspur-143604, Punjab, have changed my name and shall hereafter be known as RANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as INDERJIT SINGH BAINS son of PURAN SINGH, residing at VPO Dholowal Tehsil and District Pathankot-143531, Punjab, have changed my name and shall hereafter be known as INDERJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

INDERJIT SINGH BAINS  
[Signature (in existing old name)]

I hitherto known as KAVITA RANI wife of SHAM SUNDER, residing at H.No. D-812, D-Block, Ranjit Avenue, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as KAVITA ARORA.

It is certified that I have complied with other legal requirements in this connection.

KAVITA RANI  
[Signature (in existing old name)]

I hitherto known as PARBJOT KOUR W/o GURBAX SINGH, R/o VPO Lopoke, Tehsil Ajnala, Distt. Amritsar-143110, Punjab, have changed my name and shall hereafter be known as PRABHJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARBJOT KOUR  
[Signature (in existing old name)]

I hitherto known as MEENU GOSWAMI alias MANPREET KAUR W/o YADVINDER SINGH, R/o H. No. 191, Ward No. 2, Mohalla Chaudhrian, Phillaur, Distt. Jalandhar-144410, Punjab, have changed my name and shall hereafter be known as MANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MEENU GOSWAMI alias MANPREET KAUR  
[Signature (in existing old name)]

I hitherto known as MOHAN SETHI S/o BAL KISHAN DASS SETHI, R/o 523/8, Gali Takian Wali, Katra Karam Singh, Amritsar, Punjab, have changed my name and shall hereafter be known as MOHAN LAL SETHI.

It is certified that I have complied with other legal requirements in this connection.

MOHAN SETHI  
[Signature (in existing old name)]

I hitherto known as SWARNO DEVI wife of SANSAR SINGH residence of Village Bagroi, PO Tanda Ram Sahai, Distt. Hoshiarpur, Punjab-144214, have changed my name and shall hereafter be known as DEVI SWARNO.

It is certified that I have complied with other legal requirements in this connection.

SWARNO DEVI  
[Thumb Impression]

I hitherto known as MUKUT GARG S/o AVADH BIHARI LAL GARG, R/o House No. 79, D.D.A, Pusa Dasghara, I.A.R.I, Delhi-110012, have changed my name and shall hereafter be known as MUKAT GARG.

It is certified that I have complied with other legal requirements in this connection.

MUKUT GARG  
[Signature (in existing old name)]

I hitherto known as SHWETA VIJAY JAMES D/o OM PRAKASH ARORA W/o SH. VIJAY JAMES, residing at A2/18 ground floor lilac 2 Sohna Road South City-II, Gurgaon, Haryana-122018, have changed my name and shall hereafter be known as SHWETA ARORA.

It is certified that I have complied with other legal requirements in this connection.

SHWETA VIJAY JAMES  
[Signature (in existing old name)]

I hitherto known as SUKHJINDER KAUR W/o RAMNIKJOT SINGH, residing at Rawas Brahmanan Patiala, District Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as SUMREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHJINDER KAUR  
[Signature (in existing old name)]

I hitherto known as SURJIT KAUR wife of Shri TALWAR SINGH, residing at Village Dansival, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144529, have changed my name and shall hereafter be known as JOGINDER KAUR SAHOTA.

It is certified that I have complied with other legal requirements in this connection.

SURJIT KAUR  
[Thumb Impression]

I hitherto known as SHAYANTY DAS D/o GOUTAM DAS, residing at Azad road Baghjan Gaon Doom Dooma Doom Dooma Tinsukia, Assam-786151, have changed my name and shall hereafter be known as SHANAYA GOUTAM.

It is certified that I have complied with other legal requirements in this connection.

SHAYANTY DAS  
[Signature (in existing old name)]

I, VINOD PRAKASH BAXLA S/o A BAXLA, residing at House No. D2 First Floor Powergrid Residential Complex Gandhinagar PO Gandhinagar Distt. Jammu, Jammu and Kashmir-180004, have changed the name of my minor son NALIN A BAXLA aged 14 years, and he shall hereafter be known as NALIN ALPHONS BAXLA.

It is certified that I have complied with other legal requirements in this connection.

VINOD PRAKASH BAXLA  
[Signature of Guardian]

I hitherto known as INSANA KONOKI MAZUMDAR alias INSANA KANAKI MAJUMDAR alias INSANA KONOKI MOZUMDAR D/o OZI UDDIN MOZUMDAR, residing at Jahanara Manzil 19 Haji G A Barbhurya Lane Ward 17 Near 2nd Link Road Meherpur VTC Bajantipur Pt. I PO Rangirkhari Sub District Silchar District Cachar State Assam-788005, have changed my name and shall hereafter be known as INSANA KONOKI MAZUMDAR.

It is certified that I have complied with other legal requirements in this connection.

INSANA KONOKI MAZUMDAR alias  
INSANA KANAKI MAJUMDAR alias  
INSANA KONOKI MOZUMDAR  
[Signature (in existing old name)]

I hitherto known as RANJIT KAUR Wife of SURJIT SINGH residing at VPO Chotian Kalan District Moga-142048, Punjab, have changed my name and shall hereafter be known as AMARJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KAUR  
[Signature (in existing old name)]

I hitherto known as GANESH NAIK S/o DILLIP NAIK, residing at Vill.-Kaduamada, PO Gunadei, PS Rasol, Distt. Dhenkanal, Odisha, Pin-759025, have changed my name and shall hereafter be known as GANESH SAHOO.

It is certified that I have complied with other legal requirements in this connection.

GANESH NAIK  
[Signature (in existing old name)]

I hitherto known as JENCY PAPPACHAN D/o PAPPACHAN OONNOONNY, R/o Room No. 105, Ashiana Society, Plot No. 60-A, Opp Apeejay School, Sector-21, Kharghar, Navi Mumbai, Raigarh, Maharashtra-410210, have changed my name and shall hereafter be known as JENCY SINGH.

It is certified that I have complied with other legal requirements in this connection.

JENCY PAPPACHAN  
[Signature (in existing old name)]

I hitherto known as SHAHIN D/o MOHAMMAD RAHISH, R/o H.No. 266, Link Road, Madarsa Maharajpur, Bharat Nagar, I E Sahibabad, Ghaziabad, Uttar Pradesh-201010, have changed my name and shall hereafter be known as SANDHYA.

It is certified that I have complied with other legal requirements in this connection.

SHAHIN  
[Signature (in existing old name)]

I hitherto known as POOJA DEVI D/o T. SELVA RAJ, R/o Garacharma-II, Behind Agency House, Vill. Garacharma, P/o Garacharma under Port Blair Tehsil, South Andaman District, Andaman & Nicobar Islands, have changed my name and shall hereafter be known as SAHANA SAJID.

It is certified that I have complied with other legal requirements in this connection.

POOJA DEVI  
[Signature (in existing old name)]

I hitherto known as RAKESH NARAYAN S/o RAM NARAYAN, R/o House No. 53/12, M.A Road, Near APWD Store, Vill. Phoenix Bay, P.O Head Post Office, South Andaman District, Andaman & Nicobar Islands, have changed my name and shall hereafter be known as MOHAMMED RAFIQUE.

It is certified that I have complied with other legal requirements in this connection.

RAKESH NARAYAN  
[Signature (in existing old name)]

I hitherto known as PANCHAM KANAKAIAH S/o PANCHAM LINGAM, residing at 6-57/27 SP, Qutub Shahi Exclave, Puppalguda, VTC Golconda, PO Golconda, Hyderabad District, Telangana-500008, have changed my name and shall hereafter be known as MOHAMMED BILAL.

It is certified that I have complied with other legal requirements in this connection.

PANCHAM KANAKAIAH  
[Signature (in existing old name)]

I hitherto known as YERRA YASWANTH S/o YERRA GURUMURTHY, residing at H.No. 11-6-185, Mekalabanda Park-2, Nehru Nagar, Khammam (Urban), Khammam Post Khammam Distt. Telangana-507002, have changed my name and shall hereafter be known as MUHAMMAD YASAR.

It is certified that I have complied with other legal requirements in this connection.

YERRA YASWANTH  
[Signature (in existing old name)]

I hitherto known as GUDELA ANIL KUMAR alias ANIL KUMAR GUDELA, S/o G MURALI, residing at H.No. 14-9-7/4, Sagi Subbaraju Street, Gavarapalem, Anakapalli, Visakhapatnam District, Andhra Pradesh-531002, have changed my name and shall hereafter be known as MOHAMMED ABDUR RAHMAN.

It is certified that I have complied with other legal requirements in this connection.

GUDELA ANIL KUMAR alias  
ANIL KUMAR GUDELA  
[Signature (in existing old name)]

#### CHANGE OF RELIGIONS

I, JENCY PAPPACHAN D/o PAPPACHAN OONNOONNY, R/o Room No-105, Ashiana Society, Plot No-60-A, Opp Apeejay School, Sector 21, Kharghar, Navi Mumbai, Raigarh, Maharashtra -410210 do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced CHRISTIANITY with effect from 18-04-2024.

It is certified that I have complied with other legal requirements in this connection.

JENCY PAPPACHAN  
[Signature]

I, SHAHIN D/o MOHAMMAD RAHISH, R/o H.No.-266, Link Road, Madarsa Maharajpur, Bharat Nagar, I E Sahibabad, Ghaziabad, Uttar Pradesh -201010, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced MUSLIM with effect from 22-02-2024.

It is certified that I have complied with other legal requirements in this connection.

SHAHIN  
[Signature]

I, ALKA D/o DEVENDER KUMAR R/o A-61 West Patel Nagar, New Delhi do hereby solemnly affirm and, declare that I have embraced MUSLIM religion and renounced HINDU religion with effect from 09-05-2024.

It is certified that I have complied with other legal requirements in this connection.

ALKA  
[Signature]

I, POOJA DEVI D/o T. SELVA RAJ, R/o Garacharma-II, Behind Agency House, Vill. Garacharma, P/o Garacharma under Port Blair Tehsil, South Andaman District, Andaman & Nicobar Islands do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 03/04/2024.

It is certified that I have complied with other legal requirements in this connection.

POOJA DEVI  
[Signature]

I, RAKESH NARAYAN, S/o RAM NARAYAN, R/o House No. 53/12, M. A Road, Near APWD Store, Vill. Phoenix Bay, P.O Head Post Office, South Andaman District, Andaman & Nicobar Islands do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 05/03/2024.

It is certified that I have complied with other legal requirements in this connection.

RAKESH NARAYAN  
[Signature]

I, PANCHAM KANAKAIAH S/o PANCHAM LINGAM, residing at 6-57/27 SP, Qutub Shahi Exclave, Puppalguda, VTC: Golconda, PO: Golconda, Hyderabad District, Telangana-500008, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 11/03/2021.

It is certified that I have complied with other legal requirements in this connection.

PANCHAM KANAKAIAH  
[Signature]

I, YERRA YASWANTH S/o YERRA GURUMURTHY, residing at H.No.11-6-185, Mekalabanda Park-2, Nehru Nagar, Khammam (Urban), Khammam Post, Khammam Dist., Telangana-507002, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 07/10/2020.

It is certified that I have complied with other legal requirements in this connection.

YERRA YASWANTH  
[Signature]

I, GUDELA ANIL KUMAR alias ANIL KUMAR GUDELA S/o G MURALI, residing at H.No.14-9-7/4, Sagi Subbaraju Street, Gavarapalem, Anakapalli, Visakhapatnam District, Andhra Pradesh-531002, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 20/11/2016.

It is certified that I have complied with other legal requirements in this connection.

GUDELA ANIL KUMAR alias ANIL KUMAR GUDELA  
[Signature]

#### CHANGE OF GENDER

I, SARVAGYA SONI D/o Sh. LILADHAR SONI, presently residing at A1 Om Shanti Apartment, Maidangarhi, Chhatarpur-110074 and Permanently residing at Ward No-16, Hanuman Gali, Chhabra, Baran, Rajasthan-325220 hereby undertake that I, SARVAGYA SONI want to change my name to SARVAGYA SONI and gender as MALE.

I SARVAGYA SONI henceforth be known as SARVAGYA SONI son of Sh. LILADHAR SONI.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefore.

It is certified that I have complied with other legal requirements in this connection.

SARVAGYA SONI  
[Signature]

#### PUBLIC NOTICE

It is for general information that I, POONAM KUMARI alias POONAM SHARMA D/o JAGDISH CHANDER SHARMA and Ex W/o VIPIN SHARMA, residing at D-1/36 second Floor, Budh Vihar Phase-1, North West Delhi, Delhi - 110086 declare that I got divorced from my husband vide Court Decree No. - HMA No. 563784/16 dated 29th November, 2016. Further I have changed my name and shall hereafter be known as POONAM SHARMA.

It is certified that I have complied with other legal requirements in this connection.

POONAM KUMARI alias POONAM SHARMA  
[Signature]

It is for general information that I, RANJEET KUMAR son of BIRENDRA KUMAR, permanent residing at Village-Post Jahanabad, District-Jahanabad, West Gandhi Maidan, Near Co-Operative Bank, Jahanabad, Bihar-804408 and Present R/o KH.No.-15/24, Shahid Bhagat Singh Nagar, Street No-9, Karala, Kanjhawala, North West Delhi-110081, declare that name of my minor daughter ANVI KUMARI aged 9 years has been wrongly written as ANVI in her School Records. The actual name of my minor daughter is ANVI KUMARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJEET KUMAR  
[Signature]

It is for general information that I, ALESH D/o SURENDRA W/o ASHISH KUMAR, residing at C 57, Street No. 7, Jyoti Colony Shahdara, North East Delhi, Delhi-110032, declare that name of mine and my father have been wrongly written as ALESH KUMARI and SURENDER KUMAR in my OBC Certificate No. OBC/04/42/21626/26/7/2011/9421066832/11786. The actual name of mine and my father are ALESH and SURENDRA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ALESH  
[Signature]

It is for general information that I, ANKIT RAWAT S/o Late BHARAT SINGH, R/o E-373, First Floor, Back Side, Gali Number-8, East Vinod Nagar, Patparganj, East Delhi-110091, declare that name of my mother has been wrongly written as ANITA RAWAT in my 10th and 12th educational documents. The actual name of my mother is ANITA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT RAWAT  
[Signature]

It is for general information that I, VANSH YADAV S/o JITENDRA SINGH YADAV, R/o 214/14, Chachhi Kuan, Hanuman Mandir, Chowk Lucknow, UP -226003, declare that name of my father has been wrongly written as JEETU YADAV in my 10th and 12th educational documents. The actual name of my father is JITENDRA SINGH YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VANSH YADAV  
[Signature]

It is for general information that I, KAPIL GUPTA S/o SOHAN LAL, R/o B-41, Gali No.-3, Vijay Enclave, Palam, South West Delhi, Delhi-110045, declare that name of my wife has been wrongly written as AARTI GUPTA in my minor Daughter namely TANVI GUPTA, aged 14 years in her School Record. The actual name of my wife is ARTI JAIN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAPIL GUPTA  
[Signature]

It is for general information that I, KAMAR AHAMAD S/o ASRAF, R/o H.No.- 9/73, Second Floor, Block -9, Trilok Puri, East Delhi, Delhi-110091, declare that name of mine and my Father have been wrongly written as KAMAR AHMAD and ASHRAF KHAN in my driving License No. DL1 20230028204. The actual name of mine and my Father are KAMAR AHAMAD and ASRAF, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMAR AHAMAD  
[Signature]

It is for general information that I, POONAM DEVI W/o BINOD KUMAR MANDAL, R/o H.No.-1352 H-1, Gali No.-13, Govind Puri, Kalkaji, South Delhi, Delhi-110019, declare that name of my minor daughter has been wrongly written as SANJANA KUMARI in my minor daughter namely SANJANA KUMARI MANDAL, aged 14 years in her school record. The actual name of my minor daughter is SANJANA KUMARI MANDAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM DEVI  
[Signature]

It is for general information that I, BINDU D/o SUMIT KUMAR, R/o House No. 346, Khera Garhi, Khera Kalan, North West Delhi, Delhi-110082, declare that name of my father has been wrongly written as SUMIT KUMAR SHARMA in my all Educational Documents. The actual name of my father is SUMIT KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BINDU  
[Signature]

It is for general information that I, SHUBHAM YADAV S/o SANJEET SINGH, R/o H.No.-30, E-1-1, Ground Floor, Vatika India Next, Sector-82, PO Sikanderpur Distt. Gurgaon, Haryana-122004, declare that name of my father has been wrongly written as SANJAY SINGH in my PAN Card No. BEVPY4368D. The actual name of my father is SANJEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM YADAV  
[Signature]

It is for general information that I, DAYA RAM S/o GOVERDHAN, R/o Plot-290, Paschim Vihar Extension, Near Khatir Restaurant, Paschim Vihar, West Delhi, Delhi-110063, declare that name of my minor daughter has been wrongly written as GAURI in my minor daughter GAURI JATOLIYA, aged 13 years in her School Records. The actual name of my minor daughter is GAURI JATOLIYA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DAYA RAM  
[Signature]

It is for general information that I, MD YUSUF S/o MD AOURANGJEB, R/o H.No.- 88, Gali No.-10, Saket Block, Mandawali Fazalpur, East Delhi, Delhi- 110092, declare that name of my father and my mother have been wrongly written as MD AURANGZEB and RAUNAK PARVEEN in my 10th Marksheets-cum-Certificate. The actual name of my father and my mother are MD AOURANGJEB and ROUNAK PRAWEEEN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD YUSUF  
[Signature]

It is for general information that I, RANJEET S/o SHRI ALGARJI, R/o H.No.-E-353, Gali No.-15, Ashok Nagar, Nand Nagri, North East Delhi-110093, declare that name of mine and my father have been wrongly written as RANJEET SINGH and ROHDAS SINGH in my service record worked as safai wala at Shri Sai Bhakta Samaj (Regd.) 17, Institutional area, Lodhi Road, New Delhi-110003, The actual name of mine and my father are RANJEET and ALGARJI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJEET  
[Signature]

It is for general information that I, DEVI DUTT S/o Late Sh. BHOLA DUTT, residing at D-626, Mandir Marg, New Delhi-110001, declare that name of my wife has been wrongly written as VEENA DEVI in my Service Book. The actual name of my wife is BEENA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVI DUTT  
[Signature]

It is for general information that I, MUSKAN ZAMEER W/o SHOAIB ZAMEER, R/o A-3/27A, Pankha Road, Chankya Place, Uttam Nagar, West Delhi-110059, declare that name of mine has been wrongly written as MUSKAN SHOAIB in my Minor Daughter AATIFA SHOAIB, aged 15 years her school records. The actual name of mine is MUSKAN ZAMEER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN ZAMEER  
[Signature]

It is for general information that I, DEVINDER YADAV S/o SHANTI SAROOP, R/o H.No.-95, Joniawas (19), Jataula, Gurgaon, Haryana-122504, declare that name of my father has been wrongly written as SHANTI SWAROOP YADAV in my all educational documents. The actual name of my father is SHANTI SAROOP, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVINDER YADAV  
[Signature]

It is for general information that I, PULKIT VIRMANI S/o RAKESH VIRMANI, R/o E-152, Shastri Nagar, Delhi-110052, declare that my name has been wrongly written as PULKIT VIRMENI in my Secondary School Certificate of Continuous and Comprehensive Evaluation. The actual name of mine is PULKIT VIRMANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PULKIT VIRMANI  
[Signature]

It is for general information that I, AMAR CHAND YADAV S/o Sh. SINGH RAM YADAV, R/o New Ward No.-4, Old Ward No.-3, Singh Ram Vihar Colony, Baluda Road, Sohna, Tehsil Sohna, Distt. Gurgaon, Haryana-122103, declare that name of my wife has been wrongly written as SUMAN LATA YADAV in my PPO No. 601198900850. The actual name of my wife is SUMAN LATA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMAR CHAND YADAV  
[Signature]

It is for general information that I, KAVITA DUGAR W/o GAGAN DEEP DUGAR, R/o, E 17/5, Upper Ground Floor, Krishna Nagar, East Delhi, Delhi-110051, declare that name of mine and my husband has been wrongly written as KAVITA JAIN and GAGAN JAIN in my minor son EKLAVYA JAIN aged 16 years school record (CBSE Marksheet). The Actual name of mine and my husband are KAVITA DUGAR and GAGAN DEEP DUGAR, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAVITA DUGAR  
[Signature]

It is for general information that I, BANTI RATHOR S/o SATYARAM RATHOR, R/o V-104-105, Block-V, Sector-C, Bhagwati Vihar, Uttam Nagar, D K Garden, South West, Delhi-110059, declare that name of mine has been wrongly written as BANTI RATHAUR in my Pan Card No. GBGPR7466Q and Aadhaar Card No. 4284 5777 8298. The actual name of mine is BANTI RATHOR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BANTI RATHOR  
[Signature]

It is for general information that I, ROHIT SHARMA son of Shri AJAY KUMAR SHARMA, residing at House No. 128/1, Jaitpur Road, Tajpur Pahari, Badarpur, South Delhi, Delhi-110044, declare that name of mine and my father has been wrongly written as ROHIT KUMAR and AJAY KUMAR in my all Educational Documents. The actual name of mine and my father are ROHIT SHARMA and AJAY KUMAR SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT SHARMA  
[Signature]

It is for general information that I, ASIF ALI S/o SHAKEEL AHMED, R/o G-72, Abdul Fazal Enclave Part-1, Jamia Nagar, Okhla, New Friends Colony, South Delhi, Delhi-110025, declare that name of mine and my father has been wrongly written as MOHD ASIF MALIK and SHAREEF MALIK in my Pan Card No.-AJMPA4165F. The actual name of mine and my father are ASIF ALI and SHAKEEL AHMED respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASIF ALI  
[Signature]

It is for general information that I, RAJU SAH S/o UPENDER KUMAR, R/o House No.-4A/2, Vishwas Nagar, Shahdara, East Delhi, Delhi-110032, declare that name of mine has been wrongly written as RAJU KUMAR in my Driving License No. DL07 20000084275. The actual name of mine is RAJU SAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJU SAH  
[Signature]

It is for general information that I, NOORAISHA KHATOON wife of Shri MOHAMMAD ALI HUSSAIN, residing at C-23/35 C-Block, Shahbad Dairy, Sahibabad Daulatpur North West Delhi, Delhi-110042, declare that name of mine and my husband has been wrongly written as KHUSNUMA and AMAR FARUKH in my minor daughter SONAM aged 13 years in her school records. The actual name of mine and my husband are NOORAISHA KHATOON and MOHAMMAD ALI HUSSAIN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NOORAISHA KHATOON  
[Thumb Impression]

It is for general information that I, SUNIL KUMAR S/o RAM SARAN, R/o KHERLI HAFIZPUR, Gautam Buddha Nagar, Uttar Pradesh-203202, declare that name of mine has been wrongly written as SUNEEL KUMAR in my service record. The actual name of mine is SUNIL KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR  
[Signature]

It is for general information that I, AFREEN SHABBIR D/o SHABBIR AHMAD, R/o RZ-2677, AB Gali No.-28 Tughlakabad Extension Kalkaji, South Delhi-110019, declare that the name of my mother has been wrongly written as ZAREENA ANJUM in my Educational documents and Passport No. B8888564. The actual name of my mother is ZARINA ANJUM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AFREEN SHABBIR  
[Signature]

It is for general information that I, SHAHEEN SHABBIR D/o SHABBIR AHMAD, R/o RZ-2677, AB Gali No.-28 Tughlakabad Extension Kalkaji, South Delhi-110019, declare that the name of my mother has been wrongly written as ZAREENA ANJUM in my Educational documents (10th and 12th) and Passport No. Y8544907. The actual name of my mother is ZARINA ANJUM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAHEEN SHABBIR  
[Signature]

It is for general information that I, VANSHIKA SINGHAL D/o Sh. PRADUMAN GUPTA, R/o Ward No. 10, Kailashpuri, Niwari Dehat, PO Niwari, Distt. Ghaziabad, Uttar Pradesh-201204, declare that name of my father and mother has been wrongly written as PRADUMAN SINGHAL and DEEPMALA SINGHAL in 10th class, marks-sheet, certificate and migration certificate and name of my mother has been wrongly written as DEEPMALA SINGHAL in my 12th class marks-sheet, certificate and migration certificate. The actual name of my father and mother are PRADUMAN GUPTA and SADHANA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VANSHIKA SINGHAL  
[Signature]

It is for general information that I, VIJAY KUMAR S/o ROHTAS, R/o Ward No.-12, Pana Chajjan Beri, Beri Jhajjar, Haryana-124201, declare that name of my mine has been wrongly written as VIJAY in my minor son namely GOURAV aged 16 years in his 10th class educational documents. The actual name of mine is VIJAY KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR  
[Signature]

It is for general information that I, MOHAMMAD SALIK S/o MOHAMMAD TAYYAB, R/o 3286, Gali Farhatullah, Kucha Pandit, Lal Kuan, Delhi-110006, declare that name of my mother has been wrongly written as SHAHINA PARVEEN in my 10th class educational documents. The actual name of my mother is SHAHINA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SALIK  
[Signature]

It is for general information that I, SAMEED KHAN S/o ATTAULLAH KHAN, R/o H.No.-1887, Katra Qazi Lal Kuan Sirkiwalan, Delhi -110006, declare that name of my

mother has been wrongly written as ANDAZ in my 10th class educational documents. The actual name of my mother is ANDAZ KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAMEED KHAN  
[Signature]

It is for general information that I, VIRENDER KUMAR NARANG S/o BALDEV RAJ NARANG, residing at No.-23, Mukherjee Nagar, Mukherjee Nagar, North West Delhi, Delhi-110009, declare that name of mine and my father has been wrongly written as VIRENDER KUMAR and BALDEV RAJ in my Voter ID Card No. XGV0376624 and name of mine and my father has been wrongly written as VIRENDER NARANG and B.R.NARANG in my Driving Licence No.-DL 08 19960233169. The actual name of mine and my father are VIRENDER KUMAR NARANG and BALDEV RAJ NARANG respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER KUMAR NARANG  
[Signature]

It is for general information that I, AKANSHA AGGARWAL D/o PARVEEN AGGARWAL, R/o 42, Govind Khand, Vishwakarma Nagar, Vivek Vihar, Shahdara, East Delhi, Delhi-110095, declare that name of mine, my father and mother have been wrongly written as AKANSHA AGGRAWAL, PARVEEN AGGRAWAL and RANI AGGRAWAL in my Diploma and marksheets of Elementary Education Documents. The actual name of mine, my father and my mother are AKANSHA AGGARWAL, PARVEEN AGGARWAL and RANI AGGARWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKANSHA AGGARWAL  
[Signature]

It is for general information that I, SAKSHI RAWAT D/o LAXMAN SINGH, R/o Aharwan, Aharwan (32), Palwal, Haryana-121102, declare that name of my father has been wrongly written as LAKSHMAN RAWAT in my 10th class educational documents, Diploma In General Nursing & Midwifery in Delhi Nursing Council and as LAXMAN SINGH RAWAT in my Certificate of Registration in Delhi Nursing Council. The actual name of my father is LAXMAN SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI RAWAT  
[Signature]

It is for general information that I, PRIYANSHU SHARMA S/o KRISHAN KUMAR, R/o H.No.-12, Village Hasanpur, Delhi-110092, declare that name of my father has been wrongly written as KRISHAN KUMAR SHARMA in my 10th and 12th educational documents. The actual name of my father is KRISHAN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRIYANSHU SHARMA  
[Signature]

It is for general information that I, DEEKSHA D/o MAHESH GUPTA, R/o 125-A, Gali-2, Phase-5, Shiv Vihar, Karawal Nagar, Seelam Pur, North East Delhi, Delhi-110094, declare that name of my mother has been wrongly written as KRISHNA GUPTA in my all Educational Documents. The actual name of my mother is KUSUM GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEKSHA  
[Signature]

It is for general information that I, BHARTI D/o MAHESH GUPTA, R/o 125-A, Gali-2, Phase-5, Shiv Vihar, Karawal Nagar, Seelam Pur, North East Delhi, Delhi-110094, declare that name of my mother has been wrongly written as KRISHNA GUPTA in my all Educational Documents. The actual name of my mother is KUSUM GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHARTI  
[Signature]

It is for general information that I, CHANDAN THAKUR S/o RAM PADARATH THAKUR, R/o Khasra No. 12/23, Block A1, Gali No.-6, Near Amrit Public School, Amrit Vihar, Burari, North Delhi, Delhi-110084, declare that name of mine and my father have been wrongly written as CHANDAN JHA and RAM PADARTH JHA in my class 10th, 12th and BBA educational documents and my PAN Card No. AUZPJ0205F and name of mine and my father have been wrongly written as CHANDAN JHA and RAM PADARATH JHA in my Driving Licence No. DL-0120140202371 and my Voter Card No. AZK2751823. The actual name of mine and my father are CHANDAN THAKUR and RAM PADARATH THAKUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN THAKUR  
[Signature]

It is for general information that I, KANTA DEVI SODHANI W/o NARENDRA KUMAR SODHANI, R/o C-4/6A, Model Town-3, North West Delhi-110009, declare that name of mine and my husband has been wrongly written as KANTA DEVI and NARENDER KUMAR in my Voter Card No.NRC0856286. The Actual name of mine and my husband are KANTA DEVI SODHANI and NARENDRA KUMAR SODHANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KANTA DEVI SODHANI  
[Signature]

It is for general information that I, RAHUL KAMALKANTI DEBNATH S/o KAMALKANTI DEBNATH, Permanently residing at Flat No-25, A Wing, Ganesh Vihar, Near Canara Bank, Bibvewadi, Pune City, Market Yard, Maharashtra-411037, and Presently residing at A-281, Nehru Vihar, Delhi-110054 declare that name of mine and my father has been wrongly written as RAHUL DEBNATH and KAMAL KANTI DEBNATH in my 10th Class Educational Documents. The actual name of mine and my father are RAHUL KAMALKANTI DEBNATH and KAMALKANTI DEBNATH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KAMALKANTI DEBNATH  
[Signature]

It is for general information that I, VINEET SINGH son of VYASH SINGH, R/o H.No-3/5, Bhopra Defence Colony, Sahibabad, Ghaziabad, Uttar Pradesh-201005, declare that name of mine has been wrongly written as VINEET KUMAR in my all educational documents. The actual name of mine is VINEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINEET SINGH  
[Signature]

It is for general information that I, RAGHAV LAL son of JAGDISH CHAUHAN, R/o D-45, Shakur Pur, J J Colony, Saraswati Vihar, North West Delhi, Delhi-110034, declare that name of mine and my minor son has been wrongly written as RAGHAV CHAUHAN and KUNAL CHAUHAN in my minor son PARTIK CHAUHAN aged 14 years in his Aadhar Card No-539602155880. The actual name of mine and my minor son are RAGHAV LAL and PARTIK CHAUHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAGHAV LAL  
[Signature]

It is for general information that I, SATYA PRAKASH JOHNSON S/o MALIK RAM JONSON, R/o Ward No.13, bharni, Bharni, PO: Bharni, Distt. Bilaspur, Chhattisgarh-495112, declare that name of my father has been wrongly written as M.R JOHNSON in my 10th Class educational documents, and the name of my father has been wrongly written as M R JOHNSON in my 12th Class, graduation educational documents, and the name of my mother has been wrongly written as SHYAMA JOHNSON in my 10th Class, 12th Class, and graduation educational documents. The actual name of my father and my mother are MALIK RAM JONSON and SHYAMA JONSON, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATYA PRAKASH JOHNSON  
[Signature]

It is for general information that I, ANGRAJO W/o Late SHRI BALJEET SINGH, residing at Pana Ghilana, Murthal, Sonipat, Haryana-131027, declare that name of mine has been wrongly written as ANGRET in my husband's PPO No.-240550101549. The actual name of mine is ANGRAJO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANGRAJO  
[Thumb Impression]

It is for general information that I PARWATI D/o SHIBBU, R/o H.No. 18 Street No-17, Near Nagar Nigam School Karkardooma, Village Shakarpur, Baramad, PO Shakarpur, East Delhi, Delhi-110092, declare that name of my father and my mother has been wrongly written as SUDDU and ANITA in my 10th & 12th Class Educational Documents. The actual name of my Father and my Mother are SHIBBU and SAROJ RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARWATI  
[Signature]

It is for general information that I, HARI SHANKAR SHUKLA S/o KEDAR NATH SHUKLA, R/o Village Purabsarawan, Manjhanpur, Dist- Kaushambi Uttar Pradesh-212207 declare that name of mine has been wrongly written as HARI SHANKAR in my service record. The actual name of mine is HARI SHANKAR SHUKLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARI SHANKAR SHUKLA  
[Signature]

It is for general information that I, SHYAM SUNDER S/o NAVIR SINGH, R/o H.No-Palri (129), Palwal, Haryana-121106, declare that name of my mother has been wrongly written as BABITA in my 10th class educational documents. The actual name of my mother is BHAVITA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHYAM SUNDER  
[Signature]

It is for general information that I, TH LUWANGBA SINGHA S/o TH BIRMOHON SINGHA, Permanent Residence of H No. 291, Singer Bond PT V, Cachar, Assam-788126, Presently Residing at RZF-769/13, 4th Floor, Gali No-11, Near Kali Mata Mandir, Raj Nagar-II, Palam Colony, New Delhi-110077, declare that name of mine and my father has been wrongly written as LUWANGBA SINGHA and BIRMOHON SINGHA in my PAN Card-DDPPS4725H. The actual name of mine and my father are TH LUWANGBA SINGHA and TH BIRMOHON SINGHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TH LUWANGBA SINGHA  
[Signature]

It is for general information that I, DHRUV S/o CHET RAM, R/o H.No.148, Gali No-5, Chander Sekhar Azad Babarpur, Delhi-110032, declare that name of my father has been wrongly written as CHAIT RAM in my 10th class educational documents. The actual name of my father is CHET RAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHRUV  
[Signature]

It is for general information that I, REETIKA SAINI D/o GYAN PRAKASH SAINI, R/o 35-A, Third Floor, Gautam Nagar, Near Maryada Purushottam Ram Mandir, Gautam Nagar, South Delhi-110049, declare that name of my father has been wrongly written as GIYAN PRAKASH SAINI in my Nursery Teacher Training Course. The actual name of my father is GYAN PRAKASH SAINI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REETIKA SAINI  
[Signature]

It is for general information that I, HARSHITA AGGARWAL D/o LALIT KISHOR AGGARWAL, R/o H.No-192, Main Krishna Gali, Maujpur, Delhi-110053, declare that name of my father has been wrongly written as LALIT AGGARWAL in my all educational documents. The actual name of my father is LALIT KISHOR AGGARWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARSHITA AGGARWAL  
[Signature]

It is for general information that I, MD ISLAM son of ABDUL RAHMAN, R/o H.No. E-365, 20 Futa Road, Khadda Colony Jaitpur Extn. Part -II, Badarpur, South Delhi-110044, declare that name of mine has been wrongly written as MOHD ISLAM in my driving License No. DL-0320100192192. The actual name of mine is MD ISLAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD ISLAM  
[Signature]

It is for general information that I, VISHWA DEEP MALHOTRA S/o SATYA PAL MALHOTRA, R/o 737, C2 Block, Near Water Tank, Palam Vihar, Cartarpuri, Gurgaon, Haryana-122017, declare that name of mine has been wrongly written as VISHWA DEEP in my PPO No-08/14/B/10716/1988. The actual name of mine is VISHWA DEEP MALHOTRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHWA DEEP MALHOTRA  
[Signature]

It is for general information that I, ANKIT VERMA S/o SUBHASH CHANDRA VERMA, R/o C-333D, New Ashok Nagar, Vasundhra Enclave, Vasundhar Enclave, PO Vasundhra Enclave, Distt. East Delhi, Delhi-110096, declare that name of my father has been wrongly written as SUBASH CHAND in my 10th and 12th educational documents. The actual name of my father is SUBHASH CHANDRA VERMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT VERMA  
[Signature]

It is for general information that I, SHAFIQUDDIN ANSARI son of SHARFUDDIN, residing at 2381 Second Floor, Gali Imli Wali, Khari Baoli, Tilak Bazar, Delhi-110006, declare that name of mine and my father has been wrongly written as SHAFIQ UDDIN ANSARI and SHARF UDDIN ANSARI in my 10th Class Educational Documents. The actual name of mine and my father are SHAFIQUDDIN ANSARI and SHARFUDDIN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAFIQUDDIN ANSARI  
[Signature]

It is for general information that I, KAUSHILENDR S/o ANIL KUMAR, R/o H.No.-118, Anil Vihar, Khora Colony, Ghaziabad, Uttar Pradesh-201309, declare that name of mine has been wrongly written as KAUSHALENDRA in my minor son namely ANSH aged 13 years in his school record. The actual name of mine is KAUSHILENDR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAUSHILENDR  
[Signature]

It is for general information that I, VITTHAL NAMDEV TALEKAR S/o NAMDEV RAMCHANDRA TALEKAR R/o H.No.-286, Block-D-2, Shiv Durga Vihar, Lakkarpur, Surajkund Faridabad, Haryana-121009, declare that name of mine and my father has been wrongly written as TALEKAR VITTHAL NAMDEO and TALEKAR NAMDEO RAMCHANDRA in my Service Records. The actual name of mine and my father are VITTHAL NAMDEV TALEKAR and NAMDEV RAMCHANDRA TALEKAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VITTHAL NAMDEV TALEKAR  
[Signature]

It is for general information that I, AMIT SHARMA S/o MADAN MOHAN SHARMA, R/o, 4/881-A, Bholanath Nagar, Shahdara, Delhi-110032, declare that name of mine has been wrongly written as AMIT UPMANYU in my National Open School, New Delhi, Marks Sheet and Certificate. The actual name of mine is AMIT SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT SHARMA  
[Signature]

It is for general information that I, RAJNI BALA D/o Sh. RAM CHANDER, W/o Sh. PRADEEP GUPTA, R/o C-67/Z-4, DDA Flats, Block-C, Dilshad Garden, Near Post Office, East Delhi, Delhi-110095, declare that name of mine and my father has been wrongly written as RAJANI BALA and RAM CHANDRA in my 10th and 12th class marks-sheet and certificate. The actual name of mine and my father are RAJNI BALA and RAM CHANDER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJNI BALA  
[Signature]

It is for general information that I, SHIMLA W/o DESHRAJ SINGH KANSHANA, R/o Gajpura, Bari, Dholpur, Rajasthan- 328021, declare that name of my minor daughter aged 10 years has been wrongly written as VANSHIKA KANSHANA in her Aadhar card No 7702 9378 4386. The actual name of my minor daughter is KANISHKA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIMLA  
[Signature]

It is for general information that I, CHANDRA SHEKHAR S/o HARI RAM, R/o Birar, Bharatpur, Rajasthan-321022, declare that name of my minor son has been wrongly written as KARTIKA in my minor son namely KARTIK aged 11 years in his school record. The actual name of my minor son is KARTIK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA SHEKHAR  
[Signature]

It is for general information that I, RAHUL DESWAL S/o BALWAN SINGH, R/o H.No.-293, Ghilor Kalan (85), PO-Ghilor Kalan, Sub Distt-Rohtak, Distt Rohtak, Haryana-124303, declare that name of mine and my mother has been wrongly written as RAHUL and ASMIN DEVI in my 10th, 12th Educational Documents. The actual name of mine and my mother are RAHUL DESWAL and ASMIN KUMARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL DESWAL  
[Signature]

It is for general information that I, A. THABREEZ S/o ABDUL RAHUMAN, residing at Door No.137/134/17/D-1 Hameempuram 4th South Street, Melapalayam-627 005, Tamil Nadu, do hereby solemnly affirm and declare that name of my wife has been wrongly written A T SHAMSUNISHA BEEVI in my Pension Payment Order book. The actual name of my wife is SAMSU NISHA BEEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

A. THABREEZ  
[Signature]

It is for general information that I, KARTHIK CHAUHAN Son of DHARAM VEER, R/o Village Kanalsi, Post office Mehar Majra, Tehsil Jagadhri, Distt. Yamuna Nagar, Haryana, India, declare that name of my Father and my mother has been wrongly written as DHARAMVEER SINGH and SONIA in my 10th class educational document. The actual name of my Father and my mother DHARAM VEER and SONIA RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARTHIK CHAUHAN  
[Signature]

It is for general information that I, POONAM DEVI W/o RAHUL BANSAL, residing at H.No. 685, Attari Colony, Near Huda Community Centre, Shahabad Markanda, Shahbad, Kurukshetra, Haryana-136135, declare that the name of mine and my minor daughter have been wrongly written as POONAM BANSAL and VANSHIKA in my minor daughter VANSHIKA BANSAL aged 16 years in her CBSE CLASS 10th EDUCATIONAL DOCUMENTS. The actual name of mine and my minor daughter are POONAM DEVI and VANSHIKA BANSAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM DEVI  
[Signature]

It is for general information that I, AVINASH GUPTA S/o GHANSHYAM DAS GUPTA, R/o 326, Chak Raghunath Naini Bazar, Allahabad, Uttar Pradesh 211008, declare that name of my minor daughter JEEVIKA GUPTA, Aged 5 Years has been wrongly written as KAUSHIKI GUPTA in her Birth Certificate No. MCDOLIR-0119-007257800. The actual name of my minor daughter is JEEVIKA GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AVINASH GUPTA  
[Signature]

It is for general information that I, RAVINDER SINGH S/o TULSA SINGH, R/o 371, Laha (77), Ambala, Haryana-134203, declare that name of mine has been wrongly written as RAVINDRA SINGH in my PPO No.-231200100633. The actual name of my mine is RAVINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER SINGH  
[Signature]

It is for general information that I, SAFIKUL MONDAL S/o SAUKAT MONDAL, R/o No. 136, Lauhati, Bishnupur, Rajarhat, North 24 Parganas (WB) - 700135, declare that name of mine and my father has been wrongly written as SAFIKUL MOLLA and SAUKAT ALI in my PAN Card No. CWBPM4224R. That the actual name of mine and my father are SAFIKUL MONDAL and SAUKAT MONDAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAFIKUL MONDAL  
[Signature]

It is for general information that I, DAVINDER SINGH S/o HARI SINGH, R/o Narot Mehra, Pathankot, Punjab-145025, declare that name of mine has been wrongly written as DAVINDER SINGH BAGAL in my minor son KANWAR SINGH BAGAL aged 13 years in his all educational documents. The actual name of mine is DAVINDER SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER SINGH  
[Signature]

It is for general information that I, GAGANPREET SINGH S/o MANJIT SINGH R/o V.P.O. Bal, Tehsil & District Jalandhar, (Punjab), declare that the name of my minor son has been wrongly written as TEGANJAN SINGH aged about 17 years in his 10th Class Mark Sheet and certificate (Roll No.13172383). The actual name of my minor son is TEGANJAN SINGH HOTHJI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAGANPREET SINGH  
[Signature]

It is for general information that I, KARTHIK KUMAR, S/o DINESH KUMAR SINGH, Ward No. 08, Keshopur, Sakra, Muzaffarpur-843104, declare that my father's name is wrongly written as DINESH KUMAR in my 10th marksheet. The actual name of my father is DINESH KUMAR SINGH, which may be amended accordingly. It is certified that I have compiled with other requirements in this connection.

It is certified that I have complied with other legal requirements in this connection.

KARTHIK KUMAR  
[Signature]

It is for general information that I, JAGDISH PARSAD S/o SATPAL residing at E 71, J. J. Colony, Madipur, Delhi-110063, declare that the name of my mother has been wrongly written as HIRA DEVI in my PASSPORT No. V7079096 and CBSE 10th Class Certificate. The actual name of my mother is HEERA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH PARSAD  
[Signature]

It is for general information that I, MOHAMMAD RAIS QURESHI S/o MOHAMMAD NANHE QURESHI, residing at Lalganj Bazar Andar, Shitalmau, Pratapgarh, Uttar Pradesh-230132, declare that the name of mine and my father have been wrongly written as MOHAMMAD RAISH and MOHD NANHE CHIKWA in my Passport No. P5137171. The actual name of mine and my father are MOHAMMAD RAIS QURESHI and MOHAMMAD NANHE QURESHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD RAIS QURESHI  
[Signature]

It is for general information that I, SARASA B V D/o VENKATAPPA W/o MUNIRAJU M., residing at No. 478, 7th Main, Near 15th Bus Stop, Kumaraswamy Layout, J. P. Nagar, Bangalore, Karnataka-560078, declare that the name of mine has been wrongly written as SARASA in my Ration Card No. 340100460263. The actual name of mine is SARASA B V, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SARASA B V  
[Signature]

It is for general information that I, AVINASH GUPTA S/o GHANSHYAM DAS GUPTA, R/o 326, Chak Raghunath Naini Bazar, Allahabad, Uttar Pradesh 211008, declare that name of my minor daughter JEEVA GUPTA, aged 5 years has been wrongly written as KANYAKA GUPTA in her Birth Certificate No. MCDOLIR-0119-007257776. The actual name of my minor daughter is JEEVA GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AVINASH GUPTA  
[Signature]

It is for general information that I, NIKHIL RAJPUT S/o LAKHPATHI RAI VENKATESH, R/o 15/38, Ghasmandi P.O.: Rajpur, Dehradun, Uttarakhand-248009, declare that name of mine and my father has been wrongly written as V. NIKHIL and L. R. VENKATESH in my 10th and 12th Class Educational Documents. The actual name of mine and my father are NIKHIL RAJPUT and LAKHPATHI RAI VENKATESH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL RAJPUT  
[Signature]

It is for general information that I, JETHIWALA VITTAL S/o JETHIWALA ANJIAH, R/o H.No: 1-10-28/242/29/A, Plot No: 29, Shiva Sai Nagar, Nagarjuna Nagar Colony, Kushaiguda, Kapra Circle, Kapra, Dist: Medchal-Malkajgiri, Telangana-500062, declare that name of mine and my father has been wrongly written as J. VITHAL and J. ANJIAH in my S.S.C. certificate. The actual name of mine and my father is JETHIWALA VITTAL and JETHIWALA ANJIAH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JETHIWALA VITTAL  
[Signature]

It is for general information that I, MANJU RANI D/o ISHWAR SINGH, residing at House No-1006, Mundhri, Kaithal, Haryana-136042, declare that the name of my father has been wrongly written as ISHWAR in my Board Of School Education Haryana Class 10th and Class 12th Educational Documents. The actual name of my father is ISHWAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANJU RANI  
[Signature]

It is for general information that I, SANJAY PRADHAN S/O JOGINDER PRADHAN, R/o B-4, Dayal Bagh, Post Office Mahesh Nagar, Ambala Cantt, Haryana-133001, declare that name of mine and my father has been wrongly written as SANJAY PARDHAN and JOGINDER PARDHAN in my Service Records. The actual name of mine and my father are SANJAY PRADHAN and JOGINDER PRADHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY PRADHAN  
[Signature]

It is for general information that I, RENUKA. GOPAL. NANDIHALLI W/o Late GOPAL NANDIHALLI, R/o #25, Chavat Galli, Post: Zad Shahapur, Ta: and Dt: Belagavi, Pin-590014, Karnataka, declare that name of mine has been wrongly written as RENUKA in my husband's military records. The actual name of mine is RENUKA. GOPAL. NANDIHALLI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RENUKA. GOPAL. NANDIHALLI  
[Thumb Impression]

It is for general information that I, KRISHNA GOVIND GRAMPUROHIT S/o Late Shri GOVIND, R/o 86, Type-IV, Sector-3, Sadiq Nagar, New Delhi-110049, declare that name of mine has been wrongly written as K.G. GRAMPUROHIT in my Service Record. The actual name of mine is KRISHNA GOVIND GRAMPUROHIT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA GOVIND GRAMPUROHIT  
[Signature]

It is for general information that I, DULI CHAND NIGAM S/o Lt. Shri KISHAN PAL, R/o H.No. 1622, Adarsh Nagar Colony, Hapur, Panchsheel Nagar, Hapur, Uttar Pradesh-245101, declare that name of my wife has been wrongly written as NEELAM NIGAM in my passport (Passport No. L9280360). The actual name of my wife is NEELAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DULI CHAND NIGAM  
[Signature]